

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P (S) No. 2049 of 2025

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1. **Ajay Kumar**, aged about 40 years, Son of Rajendra Mahto, Resident of Village – Harsasnghra, P.O. – Gentha, P.S. – Lesliganj, District – Palamau, Jharkhand - 822118.
2. **Vidya Kumari**, aged about 44 years, Wife of Satish Kumar Suman, Resident of at Plot No. 125 /9, Ganga Nagar Road, Vidya Nagar Harmu, P.O. – Sukhdev Nagar, P.S. – Harmu, District – Ranchi, Jharkhand.
3. **Madhubala Kumari**, aged about 39 years, Wife of Arvind Kumar Dev, Resident of Village – Sehra Satbarwa, P.O. – Jasidih, P.S. – Jasidih District – Palamau, Jharkhand – 822126.
4. **Purushottam Kumar**, aged about 39 years, Son of Sudhir Chand Das, Resident of House No. 69, Ward No. 9, jasidih, Santhali, Deoghar, P.O. & P.S. – jasidih, District –Deoghar, Jharkhand – 814142.
5. **Shyam Deo Yadav**, aged about 48 years, Son of Ram Sundar Yadav, Resident of Village – Gahora, P.O. – Babhandih, P.S. – Hariharganj, District – Palamau, Jharkhand – 822113.
6. **Vinay Kumar Pathak**, aged about 37 years, Son of Krishna Kumar Pathak, Resident of Village – Asnaulia, P.O. & P.S. – Pandu, District – Palamau, Jharkhand – 822124.
7. **Md. Khurshid Alam**, aged about 40 years, Son of Rojmohamad Ansari, Village + P.O - Khairadohar, P.S. – Naudiha Bazar, District – Palamau, Jharkhand – 822113.
8. **Geeta**, aged about 43 years, Daughter of Mangar Dev Oraon, Resident of Village – Chiyanki, P.O. – Chiyanki, P.S. – Daltonganj, District – Palamau, Jharkhand - 822102.
9. **Anju Kumari**, aged about 36 years, Wife of Dinesh Kumar, Resident of Ward No. 04, Purvi, Village – Meral, P.O. & P.S. –Meral, District – Garhwa, Jharkhand – 822114.
10. **Gaytri Kumari**, aged about 39 years, Wife of Dinesh Kumar, Resident of Tapeshwari Ashram, Bara Lota Panki Road, Village – Baralota, P.O. Medninagar P.S. – Medininagar, District – Palamau, Jharkhand – 822102.

11. **Amit Kumar Dubey**, aged about 37 years, Son of Nilkanth Dubey, Resident of Village – Purvadiha, P.O.- Purvadiha, P.S. –Chainpur, District – Palamau, Jharkhand – 822110.
12. **Kamlesh Prasad**, aged about 36 years, Son of Suresh Prasad, Resident of Village – Bhairwa, P.O. – Narsinghpur, Pathra, P.S. – Chainpur, District – Palamau, Jharkhand – 822110.
13. **Bijay Ram**, aged about 43 years, Son of Bigan Ram, Resident of Village – Budhibir, P.O. – Harinamarh, P.S. – Chainpur, District – Palamau, Jharkhand – 822110.
14. **Pramod Kumar**, aged about 45 years, Son of Late Prayag Ram, Resident of Kumhar Tola, Redma, P.O. & P.S. – Daltonganj, District – Palamau, Jharkhand – 822101.
15. **Rajan Kumar**, aged about 39 years, Son of Sadho Singh, Resident of Village – Dandar Kalan, P.O. – Dandar Kalan, P.S. – Panki, District – Palamau, Jharkhand – 822122.
16. **Mithilesh Kumar**, aged about 42 years, Son of Sahdeo Singh, Resident of Village – Maran, P.O. – Tetraim, P.S. – Panki, District – Palamau, Jharkhand – 822122.
17. **Meena Kujur**, aged about 41 years, Daughter of Baleshwar Oraon, Resident of Panki Road, P.O. – Redma, P.S. – Daltonganj, District – Palamau, Jharkhand – 822102.
18. **Gitanjali**, aged about 40 years, Wife of Ramesh Ram, Resident of Village – Murumatu, P.O. – Kajru Khurd, P.S. – Pandu, Kajru Kalan, District – Palamau, Jharkhand – 822124.
19. **Pushpa Kumari**, aged about 48 years, Wife of Prem Kumar Singh, Resident of Village – Meral, P.O. – Sikki Kala, P.S. – Patan, District – Palamau, Jharkhand – 822125.
20. **Anpunta Kumari**, aged about 40 years, Wife of Ranjeet Paswan, Resident of Village – Satauwa, P.O. & P.S. – Patan, District – Palamau, Jharkhand – 822123.
21. **Suman Kumari**, aged about 38 years, Daughter of Ramnath Ram, Resident of Vidya Nagar, Pandra Ratu Road, P.O. – Kamre, P.S. – Pandra, District – Ranchi, Jharkhand - 835222.

- 22. Chandeshwar Singh**, aged about 40 years, Son of Banshi Singh, Resident of Village –Sua, P.O. & P.S. – Medininagar, District – Palamau, Jharkhand – 822102.
- 23. Mukesh Kumar**, aged about 40 years, Son of Late Girdhari Ram, Resident of Village – Basna, P.O. – Basna, P.S. – Nawabazar, District – Palamau, Jharkhand – 822124.
- 24. Gopal Sharan Pathak**, aged about 46 years, Son of Baldew Pathak, Resident of Village – Sakhui, P.O. – Dulhi, P.S. – Patan, District – Palamau, Jharkhand – 822123.
- 25. Arun Kumar Yadav**, aged about 37 years, Son of Banarasi Prasad Yadav, Resident of Village – Telari, P.O. – Telari, P.S. – Chhattarpur, District – Palamau, Jharkhand – 822113.
- 26. Dhananjay Kumar Chourasia**, aged about 44 years, Son of Rajkumar Ram, Resident of Village – Pataria P.O. – Narsinghpur, P.S. – Chainpur, District – Palamau, Jharkhand – 822110.
- 27. Md Zulfkar Alam**, aged about 38 years, Son of Sohrab Ansari, Resident of Bansdih Khurd, P.O. – Chando, P.S. – Ramgarh, District – Palamau, Jharkhand – 822110.
- 28. Shreelal Mahto**, aged about 37 years, Son of Janeshwar Mahto, Resident of Village – Gari Khas, P.O. – Gari Khas, P.S. – Pandwa, District – Palamau, Jharkhand – 822124.
- 29. Mamta Kumari**, aged about 39 years, Daughter of Radha Rani Das, Resident of Belwatikar Gurudwara Behind Ward No. 18, P.O. – Belwatikar, P.S. – Medininagar, District – Palamau, Jharkhand – 822101.
- 30. Bipin Kumar**, aged about 39 years, Son of Krishna Murari Sharma, Resident of Village – Khanpura, P.O & P.S. – Bhagwanganj, District – Patna, Bihar – 804454.
- 31. Vikas Ranjan**, aged about 43 years, Son of Vinod Kumar Sinha, Resident of Village – Sadipur, Jani Bigha, P.O. & P.S. – Bodhgaya, District – Gaya, Bihar – 824231.
- 32. Ritesh Kumar Pandey**, aged about 38 years, Son of Ramesh Chandra Pandey, Resident of Village – Rajwadih, P.O. – Rajwadih, P.S. – Daltonganj, District – Palamau, Jharkhand – 822116.

- 33. Shreekant Pandey**, aged about 38 years, Son of Madanmohan Pandey, Resident of Village – Rajwadih, P.O. – Rajwadih, P.S. – Daltonganj, District – Palamau, Jharkhand – 822118.
- 34. Tuneshwar Kumar Thakur**, aged about 36 years, Son of RamDas Thakur, Village - Gogda, P.O. – Kaji Pakri, P.S. – Tarhasi, District – Palamau, Jharkhand – 822118.
- 35. Reena Kumari**, aged about 35 years, Daughter of Siddhi Nath Chaubey, Resident of Bishrampur, P.O. – Ketat Kalan, P.S. – Bishrampur, District – Palamau, Jharkhand – 822124.
- 36. Savitri Kumari**, aged about 42 years, Wife of Mohan Ram, Resident of Village – Karihar, P.O. – Gahar Pathra, P.S. – Patan, District – Palamau, Jharkhand – 822123.
- 37. Lalan Ram**, aged about 41 years, Son of Ragunandan Ram, Resident of Village – Tand Patra, P.O. – Lamipatra, P.S. – Pandwa, District – Palamau, Jharkhand – 822123.
- 38. Sanjay Kumar**, aged about 36 years, Son of Jaglal Ram, Resident of Mohammad Ganj (Station Road), Mohsinnagar Alias Muhammadganj, P.O. & P.S. – Mohammadganj, District – Palamau, Jharkhand – 822120.
- 39. Raj Kumari**, aged about 43 years, Wife of Gopal Singh, Resident of Village – Chaupariya, P.O. – Nawadih, P.S. – Ramgarh, District – Palamau, Jharkhand – 822110.
- 40. Surendra Kumar Singh**, aged about 42 years, Son of Chulhan Singh, Resident of Village – Konwal, P.O. – Konwal, P.S. – Panki, District – Palamau, Jharkhand – 822122.
- 41. Archana Kumari**, aged about 35 years, Wife of Pramod Kumar Chaudhari, Resident of Village – Shahpur, P.O. – Shahpur, P.S. – Chainpur, District – Palamau, Jharkhand – 822110.
- 42. Manisha Ekka**, aged about 35 years, Wife of Rajan Baxla, Resident of Village – Khura Khurd, P.O. – Semra, P.S. – Chainpur, District – Palamau, Jharkhand – 822110.
- 43. Satendra Prasad**, aged about 45 years, Son of Ram Pyare Sahu, Resident of Bye Pass Road, Baralota, P.O. –

Sudna, P.S. – Daltonganj, District – Palamau, Jharkhand – 822102.

- 44. Dinesh Kumar Singh**, aged about 37 years, Son of Lt. Hira Singh village-Dhamdhamwa, P.O. – Polpol, P.S. – Daltonganj, District – Palamau, Jharkhand – 822126.
- 45. Daulat Kumar Paswan**, aged about 40 years, Son of Lalu Paswan, Resident of Village – Patra Khurd, P.O. – Jhargada, P.S. – Hussainabad, District – Palamau, Jharkhand – 822116.
- 46. Bhim Kumar Dubey**, aged about 32 years, Son of Ramesh Chandra Dubey, Resident of Village – Chechariya, P.O. – Bhandar, P.S. – Nawabazar, District – Palamau, Jharkhand – 822124.
- 47. Bihari Rabidas**, aged about 47 years, Son of Mohri Rabidas, Resident of Village – Chatro Chatti, P.O. – Chatro Chatti, P.S. – Chatro Chatti, District – Bokaro, Jharkhand – 825315.
- 48. Shweta Pandey**, aged about 30 years, Daughter of Shankhnath Pandey, Resident of Village – Lesliganj, P.O. & P.S. – Lesliganj, District – Palamau, Jharkhand – 822118.
- 49. Ashraf Ali**, aged about 39 years, Son of Akbar Ali, Resident of Village – Shole, P.O. – Gahar Pathara, P.S. – Patan, District – Palamau, Jharkhand – 822123.
- 50. Ravindra Kumar**, aged about 43 years, Son of Jageshwar Ram, Resident of Village – Jitpur Gomoh, P.O. – Gomoh, P.S. – Hariharpur, District – Dhanbad, Jharkhand – 828401.
- 51. Rahul Kumar**, aged about 36 years, Son of Nagendra Prasad Singh, Resident of Village – Budhwa, P.O. & P.S.- Hussainabad, Japla, District – Palamau, Jharkhand – 822116.
- 52. Santosh Kumar Ram**, aged about 42 years, Son of Guteshwar Ram, Resident of Village – Kukahi, P.O. – Kukahi, P.S. – Haidarnagar, District – Palamau, Jharkhand – 822115.
- 53. Nirbhay Kumar Singh**, aged about 40 years, Son of Nathuni Singh, Resident of Village – Gamhariyan, P.O.– Mion, P.S. – Belaon, District – Kaimur, Bihar – 821101.
- 54. Pankaj Kumar Singh**, aged about 36 years, Son of Krishna Singh, Resident of Vardiha, Gajibehra, P.O. –

Pansa, P.S. – Haidarnagar, District – Palamau, Jharkhand – 822115.

- 55. Upendra Ram**, aged about 44 years, Son of Indradeo Ram, Resident of Village – Kosiara, P.O. – Kosiara, P.S. – Haidarnagar, District – Palamau, Jharkhand – 822115.
- 56. Arun Kumar Rajak**, aged about 40 years, Son of Muni Ram, Resident of Railway Colony, Qr. No. 239/c, Barwadih, P.O. & P.S. – Barwadih, District – Latehar, Jharkhand – 822111.
- 57. Vinay Ram**, aged about 41 years, Son of Dasain Bhuiyan, Resident of Village – Kemo, P.O. & P.S. – Keredari, District – Hazaribag, Jharkhand – 825311.
- 58. Raju Chaudhary**, aged about 40 years, Son of Chitrasen Chaudhary, Resident of Village – Nawgarh, P.O. – Dhangaw, P.S. – Lesliganj, District – Palamau, Jharkhand – 822118.
- 59. Arbind Ram @ Arvind Ram**, aged about 36 years, Son of Bijali Ram, Resident of Village – Harina, P.O. – Pabra, P.S. – katkamsandi District – Hazaribag, Jharkhand – 825319.
- 60. Praful Kumar Prashant**, aged about 41 years, Son of Talkeshwar Ram, Resident of Khirodharpur, P.O. – Natwar, P.S. – Bikramganj, District – Rohtas, Bihar – 802218,
- 61. Suryadeshi Ram**, aged about 40 years, Son of Mukhdew Ram, Resident of Village – Deogan, P.O. – Chaparwar, P.S. – Chhattarpur, District – Palamau, Jharkhand – 822113.
- 62. Priyanka Kumari**, aged about 34 years, Wife of Satyaprakash, Resident of Village – Kishunpur, P.O. – Kishunpur, P.S. – Patan, District – Palamau, Jharkhand – 822123.
- 63. Taleshwar Paswan**, aged about 44 years, Son of Rewa Paswan, Resident of Babupara Ward No. 11, Barkagaon, P.O. Badam, P.S. – Barkagaon, District – Hazaribag, Jharkhand – 825311.
- 64. Jitendra Uraon**, aged about 32 years, Son of Hardayal Oraon, Resident of Village – Purushotampur, P.O. & P.S. – Panki, District – Palamau, Jharkhand – 822122.

- 65. Md. Wasim Raja**, aged about 40 years, Son of Md. Reyazuddin, Resident of Village – Kerki, P.O. & P.S. – Panki, District – Palamau, Jharkhand – 822122.
- 66. Amit Kumar Gupta**, aged about 37 years, Son of Vindhyachal Prasad Gupta, Resident of 22/1 Naudiha Bahera, P.O. – Loharsi, P.S. – Pipratad, District – Palamau, Jharkhand – 822122.
- 67. Ramlal Kumar**, aged about 41 years, Son of Ramprasad Ram, Resident of Village – Chaukhara, P.O. – Dhangarw, P.S. – Lesliganj, District – Palamau, Jharkhand – 822118.

..... **Petitioners**

VERSUS

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 4. Deputy Commissioner**, Palamau, having its office at Collectorate Building, Palamau, P.O. & P.S. – Palamau, District – Palamau, Jharkhand.
- 5. District Education Officer**, Palamau, having its office at Collectorate Building, Palamau, P.O. & P.S. – Palamau, District – Palamau, Jharkhand.

..... **Respondents**

With

W.P (S) No. 2062 of 2025

- 1. Mukesh Kumar Singh**, aged about 36 years, Son of Ramswarup Singh, Resident of Village – Tetariya, P.O. & P.S. – Chouparan, District – Hazaribag, Jharkhand – 825406.
- 2. Shalinee Gupta**, aged about 37 years, Daughter of Bishwanath Prasad, Resident of at Kumhar Toli, Par Nala, P.O. – Hazaribag, P.S. – Sadar Hazaribag, District – Hazaribag, Jharkhand – 825301.

- 3. Kunti Kumari**, aged about 36 years, Wife of Bijay Kumar, Resident of at Banadag, P.O. – Sultana, P.S. – Katkamsandi, District – Hazaribag, Jharkhand – 825319.
- 4. Ashish Kumar**, aged about 35 years, Son of Sahdev Yadav, Resident of at Shri Nagar, P.O. – Barsot, P.S. – Barhi, District – Hazaribag, Jharkhand – 825405.
- 5. Satish Kumar**, aged about 37 years, Son of Tulshi Rajak, Resident of at Partapur, P.O. – Rampur, P.S. – Chouparan, District – Hazaribag, Jharkhand – 825406.
- 6. Mukesh Ram**, aged about 46 years, Son of Baijnath Ram, Resident of Bara Bazar Gwal Toli, P.O. – Bara Bazar, P.S. – Sadar Hazaribag, District – Hazaribag, Jharkhand – 825301.
- 7. Basant Kumar**, aged about 46 years, Son of Baijnath Saw, Resident of at Vikash Nagar, Dipugarha, P.O. – Hazaribag, P.S. – Korrah, District – Hazaribag, Jharkhand – 825301.
- 8. Manoj Kumar**, aged about 48 years, Son of Baleshwar Rajwanshi, Resident of Village – Katkamsandi, P.O.& P.S. – Katkamsandi, District – Hazaribag, Jharkhand– 825319.
- 9. Ghulam Kausar**, aged about 39 years, Sonof Ahmad Ansari, Resident of at Amnari, P.O. – Silwar, P.S. – Muffasil, District – Hazaribag, Jharkhand – 825317.
- 10. Bashir Alam**, aged about 48 years, Son of Abdul Sattar Maneer, Resident of Ansari Road, Noora, P.O. – Hazaribag, P.S. – Sadar Hazaribag, District – Hazaribag, Jharkhand – 825301.
- 11. Sukesh Kumar**, aged about 40 years, Son of Basudeo Ram, Resident of at Ambedkar Muhalla, Barkagaon, P.O. & P.S. – Barkagaon, District – Hazaribag, Jharkhand – 825311.
- 12. Chhote Lal Das**, aged about 47 years, Son of Rarmeshwar Ram, Resident of at 509 Hurhuru Ravidas Mohlla, P.O.-Hazaribag, P.S. – Sadar Hazaribag, District – Hazaribag, Jharkhand – 825301.
- 13. Nageshwar Mahtha**, aged about 45 years, Son of Jagdish Mahto, Resident of Village – Pabra, P.O. – Pabra, P.S. – Katkamsandi, District – Hazaribag, Jharkhand – 825319.

- 14. Ajay Kumar**, aged about 37 years, Son of Shambhu Prasad Mandal, Resident of Village – Lakhe, P.O.–Korra, P.S.–Muffasil, District – Hazaribag, Jharkhand – 825301.
- 15. Santosh Ram**, aged about 43 years, Son of Ghoncha Ravidas, Resident of Village – Balsagra, P.O. – Balsagra, P.S. – Mandu, District – Hazaribag, Jharkhand – 825330.
- 16. Kuldeep Paswan**, aged about 42 years, Son of Girij Ram, Resident of at 235, Korrah, P.O. – Korrah, P.S. – Sadar Hazaribag, District – Hazaribag, Jharkhand – 825301.
- 17. Kishore Kumar Thakur**, aged about 46 years, Son of Phagu Thakur, Resident of at Jarwa, P.O. – Jarwa, P.S. – Charhi, District – Hazaribag, Jharkhand – 825336.
- 18. Pawan Kumar Das**, aged about 44 years, Son of Radhakrishna Das, Resident of House No. 64u, Ward No. 26, Punsiya, Near Kali Mandir, Deoghar, P.O. & P.S. – Deoghar, District – Deoghar, Jharkhand – 814157.

.....Petitioners

VERSUS

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 4. Deputy Commissioner**, Hazaribag, having its office at Collectorate Building, Hazaribag, P.O. & P.S. – Hazaribag, District – Hazaribag, Jharkhand.
- 5. District Education Officer**, Hazaribag, having its office at Collectorate Building, Hazaribag, P.O. & P.S. – Hazaribag, District – Hazaribag, Jharkhand.

..... Respondents

With

W.P (S) No. 2064 of 2025

1. **Sanjay Kumar**, aged about 34 years, Son of Mithilesh Ravidas, Resident of Village – Chino, P.O. – Chino, P.S. – Dumri, District – Giridih, Jharkhand – 825106.
2. **Subhash Chandra Prajapati**, aged about 38 years, Son of Bishambhar Kumhar, Resident of at Hethbarga, P.O. & P.S. – Barlanga, District – Ramgarh, Jharkhand – 829110.
3. **Gavaskar Prasad Gupta**, aged about 34 years, Son of Vijay Kumar Gupta, Resident of Village – Pindarkon, P.O. – Gangpur, P.S. – Gidhour, District – Chatra, Jharkhand – 825408.
4. **Ravi Kumar Sah**, aged about 44 years, Son of Jawahar Prasad Sah, Resident of Village – Mahnar, P.O. & P.S. – Mahnar, District – Vaishali, Bihar – 844506.
5. **Upendra Kumar Ram**, aged about 40 years, Son of Bhikhari Ram, Resident of Village – Chiridiri, P.O. – Kanhachatti, P.S. – Rajpur, District – Chatra, Jharkhand – 825401.
6. **Ashish Kumar**, aged about 42 years, Son of Kishori Lal Gupta, Resident of at Old Petrol Pump, Main Road, Chatra, P.O. & P.S. – Chatra, District – Chatra, Jharkhand – 825401.
7. **Bishnujeet Kumar Verma**, aged about 39 years, Son of Gopal Prasad, Resident of at Gudri Bazar, Chatra, P.O. & P.S. – Chatra, District – Chatra, Jharkhand – 825401.
8. **Minakshi Kumari**, aged about 36 years, Daughter of Dinanath Gupta, Resident of at Nagwa Muhalla, P.O. & P.S. – Chatra, District – Chatra, Jharkhand – 825401.
9. **Manish Kumar**, aged about 42 years, Son of Brindavan Bihari Lal, Resident of Village – Babhne, P.O. & P.S. – Pratappur, District – Chatra, Jharkhand – 825404.
10. **Indal Kumar**, aged about 43 years, Son of Rajkumar Paswan, Resident of Village – Banki, P.O. – Kobna, P.S. – Hunterganj, District – Chatra, Jharkhand – 825403.
11. **Anil Kumar**, aged about 38 years, Son of Shambhu Deo Prajapati, Resident of at Nagarpalika Office, Chour Muhalla, P.O. & P.S. – Chatra, District – Chatra, Jharkhand – 825401.
12. **Manoj Ravidas**, aged about 40 years, Son of Basudeo Ram, Resident of Village – Manjhila Chumba,

- P.O. – Barka Chumba, P.S. – Giddi ‘a’, District – Ramgarh, Jharkhand – 829101.
- 13. Abdul Sattar Ansari**, aged about 40 years, Son of Md. Sarfuddin, Resident of Village – Dand, P.O. – Dand, P.S. – Katkamsandi, District – Hazaribag, Jharkhand – 825319.
 - 14. Mithlesh Kumar Ram**, aged about 42 years, Son of Parmeshwar Ram, Resident of Village – Garilong, P.O. & P.S. – Tandwa, District – Chatra, Jharkhand – 825321.
 - 15. Rajdew Ram Dangi**, aged about 40 years, Son of Umar Dangi, Resident of Village – Ichak Khurd, P.O. – Nawadih Damol, P.S. – Simaria, District – Chatra, Jharkhand – 825408.
 - 16. Nawal Kishor Kumar**, aged about 41 years, Son of Ramdew Prasad Dangi, Resident of village – Lemoia, P.O. & P.S. – Pathalgadda, District – Chatra, Jharkhand – 825408.
 - 17. Pawan Kumar**, aged about 43 years, Son of Maneshwar Mahto, Resident of Village – Sandh, P.O. – Sandh, P.S. – Barkagaon, District – Hazaribag, Jharkhand – 825311.
 - 18. Veena Kumari**, aged about 38 years, Daughter of Baijnath Rajak, Resident of Village – Sisai, P.O.-Khadhaiya, P.S. – Tandwa, District – Chatra, Jharkhand – 825321.
 - 19. Mithilesh Kumar Sinha**, aged about 42 years, Son of Chandrika Prasad, Resident of Village – Edla, P.O. – Edla, P.S. – Simaria, District – Chatra, Jharkhand – 825103.
 - 20. Mahendra Kumar**, aged about 42 years, Son of Gandori Mahto, Resident of Village – Sindur, P.O. – Hazaribag, P.S. – Korra, District – Hazaribag, Jharkhand – 825301.
 - 21. Pappu Kumar**, aged about 40 years, Son of Bhanu Pratap Ram, Resident of Village – Belgadda, P.O. – Dundua, P.S. – Simaria, District – Chatra, Jharkhand – 825103.
 - 22. Manoj Kumar Ram**, aged about 38 years, Son of Shankar Rabidas, Resident of Village – Bagmundi, P.O. – Karni, P.S. – Itkhori, District – Chatra, Jharkhand – **825408.**

- 23. Dinesh Prasad Yadav**, aged about 41 years, Son of Chhotu Yadav, Resident of Village – Aragaro, P.O. – Chandwara, P.S. – Chandwara, District – Koderma, Jharkhand – 825409.
- 24. Rishi Kappor Ram**, aged about 49 years, Son of Nabindeo Ram, Resident of Village – Bela, P.O. – Itkhori, P.S. – Itkhori, District – Chatra, Jharkhand – 825408.
- 25. Bipul Kumar Singh**, aged about 45 years, Son of Raj Kumar Singh, Resident of village – Kendua Kalan, P.O. – Dadpur, P.S. – Chouparan, District – Hazaribagh, Jharkhand – 825406.
- 26. Pintu Kumar Gupta**, aged about 35 years, Son of Narsingh Saw, Resident of Village – Serad, P.O. – Karni, P.S. – Itkhori, District – Chatra, Jharkhand – 825408.
- 27. Raja Ram Ranjan**, aged about 38 years, Son of Ramavtar Ranjan, Resident of Village – Nevri Karma, P.O. – Dadpur, P.S. – Chouparan, District – Hazaribagh, Jharkhand – 825406.
- 28. Sanjay Kumar Verma**, aged about 41 years, Son of Baldeo Prasad Verma, Resident of Village – Nawadih, P.O. – Nawadih, P.S. – Markacho, District – Koderma, Jharkhand – 825318.
- 29. Arvind Kumar**, aged about 44 years, Son of Laloo Prasad Yadav, Resident of Village – Sundar Nagar, P.O. & P.S. – Koderma, District – Koderma, Jharkhand – 825410.
- 30. Deepak Kumar Rana**, aged about 38 years, Son of Rajendra Rana, Resident of Village – Shaharjam P.O. – Karni, P.S. – Itkhori, District – Chatra, Jharkhand – 825408.
- 31. Krishna Kumar Rana**, aged about 36 years, Son of Ishwer Rana, Resident of Village – Ashariya, P.O. – Karni, P.S. – Itkhori, District – Chatra, Jharkhand – 825408.
- 32. Sudhir Kumar Nayak**, aged about 43 years, Son of Bhuneshwar Nayak, Resident of Village – Garilong, P.O. & P.S. – Tandwa, District – Chatra, Jharkhand – 825321.
- 33. Anil Kujur**, aged about 38 years, Son of Selbester Kujur, Resident of village – Utrathi (Koywatari), P.O. – Raham, P.S. – Tandwa, District – Chatra, Jharkhand – 825321.

34. Bijay Toppo, aged about 40 years, Son of Ganga Toppo, Resident of Village – Mandar, P.O. – Raham, P.S. – Tandwa, District – Chatra, Jharkhand – 825321.

35. Dipan Prajapati, aged about 39 years, Son of Gujar Prajapati, R/o Village–Bhusar, P.O & P.S–Lawalong, District–Chatra, Jharkhand– 825103. **Petitioners**

VERSUS

1. State of Jharkhand through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. –Jagarnathpur, District – Ranchi.

2. Secretary, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.

3. Director, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.

4. Deputy Commissioner, Chatra, having its office at Collectorate Building, Chatra, P.O. & P.S. – Chatra, District – Chatra, Jharkhand.

5. District Education Officer, Chatra, having its office at Collectorate Building, Chatra, P.O. & P.S. – Chatra, District – Chatra, Jharkhand. **Respondents**

with

W.P (S) No. 2074 of 2025

1. Gautam Kumar Chaudhri, aged about 40 years, Son of Prem Kumar Choudhari, Resident of at Gomia Basti, P.O. – Gomia, P.S. – Gomia, District – Bokaro, Jharkhand – 829111.

2. Neha Kumari, aged about 37 years, Wife of Sachin Kumar Jaiswal, Resident of House – Shambhu Smirti Near Heo Showroom Jainamore, P.O – Jainamore, P.S. – Jaridih, District – Bokaro, Jharkhand – 839301.

3. Geeta Devi, aged about 43 years, Wife of Baldew Prajapati, Resident of 186, Tulbul, Nim Tola, P.O. & P.S. – Gomia, Hardiam, District – Bokaro, Jharkhand – 829111.

4. Priya Shrestha, aged about 40 years, Daughter of Vikram Lal Shrestha, Resident of Village – Kaswagarh,

P.O. & P.S. – Gomia, District – Bokaro, Jharkhand – 829112.

- 5. Anubala Suman**, aged about 38 years, Daughter of Prasad Mahto, Resident of Quarter no. 1-184, G Road, Sector 2/B, Bokaro Steel City, P.O. & P.S. – Bokaro, District – Bokaro, Jharkhand – 827001.
- 6. Kailash Gope**, aged about 45 years, Son of Jagat Gope, Resident of Bandhgora Side, P.O. – Satanpur, P.S. – Pindrajora, District – Bokaro, Jharkhand – 827013.
- 7. Dipak Kumar Singh**, aged about 48 years, Son of Harakh Lal Singh, Resident of Bhelavadih, 9H, P.O. – Rardhanagar, P.S. – Balidih, Dharampura, District – Bokaro, Jharkhand – 827010.
- 8. Lalchand Marandi**, aged about 42 years, Son of Chhotka Marandi, Resident of Village – Darhabera, P.O. – Kander, P.S. – Mahuwatand, District – Bokaro, Jharkhand – 829112.
- 9. Kiran Kumari**, aged about 39 years, Daughter of Jitan Mahto, Resident of Budidih, 99/Partand Road Side Dugha Coal Washery, P.O. – Dugda, P.S. – Dugda, District – Bokaro, Jharkhand – 828404.
- 10. Sarita Kumari**, aged about 40 years, Wife of Gauri Nath Mahto, Resident of Qr. No. 1211, Street – 19, Sector 8/B, P.O. – Sector – 9, P.S. – Harla, District – Bokaro, Jharkhand – 827009.
- 11. Jayanti Kumari**, aged about 42 years, Wife of Anil Singh Choudhary, Resident of C.D. Ray Path, Jodhadih More, P.O. & P.S. – Chas, District – Bokaro, Jharkhand – 827013.

..... **Petitioners**

VERSUS

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand,

having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.

- 4. Deputy Commissioner, Bokaro**, having its office at Collectorate Building, Bokaro, P.O. & P.S. – Bokaro, District – Bokaro, Jharkhand.
- 5. District Education Officer, Bokaro**, having its office at Collectorate Building, Bokaro, P.O. & P.S. – Bokaro, District – Bokaro, Jharkhand.

..... **Respondents**

with

W.P (S) No. 2082 of 2025

- 1. Sunil Verma**, aged about 38 years, Son of Kishun Chandra Mahato, Resident of Village – Parakharo, Dharampur, P.O. – Chittardih, P.S. – Jamua, District – Giridih, Jharkhand – 815318.
- 2. Vikash Kumar**, aged about 37 years, Son of Dineshwar Verma, Resident of Village – Naitand, P.O. – Baddiha, P.S. Hirodih, District – Giridih, Jharkhand – 825412.
- 3. Amit Kumar Verma**, aged about 38 years, Son of Ram Krishna Prasad Verma, Resident of Village – Dumma, P.O. – Dumma, P.S. – Jamua, District – Giridih, Jharkhand – 815318.
- 4. Subodh Kumar Verma**, aged about 46 years, Son of Nunulal Mahto, Resident of Budhiyadih, P.O. – Budhiyadih, P.S. – Giridih (M), District – Giridih, Jharkhand – 815302.
- 5. Sushil Tudu**, aged about 40 years, Son of Remond Tudu, Resident of Village – Dumardiha, P.O. – Gandey, P.S. – Gandey, District – Giridih, Jharkhand – 815312.
- 6. Babita Kumari Marandi**, aged about 43 years, Daughter of Rathindra Nath Marandi, Resident of Village – Bhalpahri, P.O. – Chapudih, P.S. – Bengabad, District – Giridih, Jharkhand – 815312.
- 7. Rajesh Kumar Prajapati**, aged about 38 years, Son of Dasharath Prajapati, Resident of village – Taranakho, P.O. – Taranakho, P.S.- Dhanwar, District – Giridih, Jharkhand – 825418.
- 8. Ashok Kumar**, aged about 38 years, Son of Dashrath Prasad Gupta, Resident of Village – Nawagarh Chatti, P.O. – Nawagarh Chatti, P.S. – Dhanwar, District – Giridih, Jharkhand – 825412.

- 9. Naveen Paswan**, aged about 40 years, Son of Bhagwat Ram, Resident of village – Dhakosarn, P.O. – Arkhango, P.S. – Dhanwar, District – Giridih, Jharkhand – 825418.
- 10. Mukesh Kumar**, aged about 34 years, Son of Saryu Yadav, Resident of village – Khandidih, P.O. – Dhuraita, P.S. – Hirodih, District – Giridih, Jharkhand – 815315.
- 11. Sunil Kumar Roy**, aged about 42 years, Son of Brinda Roy, Resident of Village- Gadi, P.O. – Argali, P.S. – Dhanwar, District – Giridih, Jharkhand – 825412.
- 12. Raghbendra Suman**, aged about 44 years, Son of Dr. Deorshi Nath Pandey, Resident of Village – Bhandaro, P.O. – Sarwan, P.S. – Sarwan, District – Deoghar, Jharkhand – 814150.
- 13. Amit Kumar Gupta**, aged about 40 years, Son of Raghunandan Ram, Resident of village – Ahilyapur, P.O. & P.S. – Ahilyapur, District – Giridih, Jharkhand – 815312
- 14. Sundar Murmu**, aged about 46 years, Son of Sona Manjhi, Resident of Village – Dharampur, P.O. – Dwarpahri, P.S. – Birni, District – Giridih, Jharkhand – **815316**
- 15. Sadanand Deo Ravi**, aged about 50 years, Son of Shiv Prasad Das, Resident of Village – Shitalpur, P.O. – Sirsiya, P.S. – Giridih, District – Giridih, Jharkhand – 815302.
- 16. Rehan Ahmad Khan**, aged about 36 years, Son of Umair Ahmad Khan, Resident of Village – Barwadih, P.O. & P.S. – Giridih, District – Giridih, Jharkhand – 815301.
- 17. Sunil Kumar**, aged about 44 years, Son of Chhathoo Sah, Resident of village – Durgadih, P.O. – Durgadih, P.S. – Bikramganj, District – Rohtas, Bihar – 802212.
- 18. Anita Marandi**, aged about 37 years, Daughter of Lakhiram Marandi, Resident of Village – Jangalpur, P.O. – Sirsiya, P.S. – Giridih (M), District – Giridih, Jharkhand – 815301.
- 19. Sunita Hembram**, aged about 41 years, Daughter of Nawal Kishor Hembram, Resident of Village – Sirsiya, P.O. – Sirsiya, P.S. – Giridih(M), District – Giridih, Jharkhand – 815301.
- 20. Arvind Soren**, aged about 41 years, Son of Chunda Soren, Resident of Village – Jhalakdiha, P.O. – Tiklotto, P.S. – Bengabad, District – Giridih, Jharkhand – 815312.

- 21. Habil Baskey**, aged about 42 years, Son of Sictus Baskey, Resident of Village – Bhagabandh, P.O. – Barkitand, P.S. – Bengabad, District – Giridih, Jharkhand – 815312.
- 22. Pranay Kumar Sinha**, aged about 42 years, Son of Achit Kumar Sinha, Resident of Village – Surjugadi, P.O. – Gadi Nawdiha, P.S. – Jamua, District – Giridih, Jharkhand – 815312.
- 23. Praveen Kumar**, aged about 36 years, Son of Sadhu Sharan Pandey, Resident of Village – Bakarganj, P.O. – Kisco, P.S. – Deori, District – Giridih, Jharkhand – 825412.
- 24. Ramesh Kumar Thakur**, aged about 48 years, Son of Sita Ram Thakur, Resident of Village – Hesalong, P.O. – Hesalong, P.S. – Giddi “A”, District – Hazaribagh, Jharkhand – 829101.
- 25. Varsa Rani**, aged about 36 years, Daughter of Chhatu Ram, Resident of Village – Shastri Nagar, P.O. & P.S. – Gumla, District – Gumla, Jharkhand – 835207.
- 26. Ranjeet Yadav**, aged about 32 years, Son of Kailash Yadav, Resident of Village – Dhargulli, P.O. – Dhargulli, P.S. – Bagodar, District – Giridih, Jharkhand – 825322.
- 27. Bharat Mahto**, aged about 37 years, Son of Puran Mahto, Resident of Village – Keredari, P.O. & P.S. – Keredari, District – Hazaribag, Jharkhand – 825311.
- 28. Binod Rabidas**, aged about 44 years, Son of Murat Das, Resident of Village – Alagdiha, P.O. – Makatpur, P.S. – Jainagar, District – Koderma, Jharkhand – 825318.
- 29. Pradeep Kumar Jaiswal**, aged about 45 years, Son of Suresh Prasad, Resident of Village – Bagodar, P.O. & P.S. – Bagodar, District – Giridih, Jharkhand –
- 30. Faruck Ansari**, aged about 46 years, Son of Md. Hamid Ansari, Resident of Village – Baihari, P.O. – Oriya, P.S. – Hazaribag (M), District – Hazaribag, Jharkhand – 825303.
- 31. Satish Kumar Singh**, aged about 41 years, Son of Chandeshwar Singh, Resident of village – Burhachanch, P.O. – Atkadih, P.S. – Bagodar, District – Giridih, Jharkhand – 825322.
- 32. Bhagirath Mahto**, aged about 39 years, Son of Churaman Mahto, Resident of Village – Baradih, P.O. –

Nagri, P.S. – Nimiyaghat, District – Giridih, Jharkhand – 825106.

- 33. Manoj Kumar Das**, aged about 39 years, Son of Mithilesh Ravidas, Resident of village – Chino, P.O. – Chino, P.S. – Dumri, District – Giridih, Jharkhand – 825106.
- 34. Shiw Prasad Mahto**, aged about 39 years, Son of Kisto Mahto, Resident of Village – Saragdih, P.O. & P.S. – Barlanga, District – Ramgarh, Jharkhand – 829110.
- 35. Krishna Kumar**, aged about 39 years, Son of Nageshwar Saw, Resident of Village – Bengwari, P.O. – Hewai, P.S. – Keredari, District – Hazaribag, Jharkhand – 825311.
- 36. Anil Kumar**, aged about 39 years, Son of Harihar Prasad Verma, Resident of Village – Golhaiya, P.O. – Siyatand, P.S. – Jamua, District – Giridih, Jharkhand – 815312.
- 37. Surendra Rabidas**, aged about 40 years, Son of Mahabir Rabidas, Resident of Village – Tiwaridih, P.O. – Handadih, P.S. – Pachamba, District – Giridih, Jharkhand – 815316.
- 38. Md. Rafique Alam**, aged about 48 years, Son of Md. Saddik Mian, Resident of Village – Barsinghikhurd, P.O. – Sapamaran, P.S. – Dhanwar, District – Giridih, Jharkhand – 825412.
- 39. Umesh Ray**, aged about 41 years, Son of Fagu Ray, Resident of Karihari, P.O. – Karihari, P.S. – Hirodih, District – Giridih, Jharkhand – 825412.
- 40. Hiramani Rabidas**, aged about 40 years, Son of Badari Rabidas, Resident of Village – Bandhi, P.O. – Khorimahua, P.S. – Dhanwar, District – Giridih, Jharkhand – 825412.
- 41. Pramod Kumar**, aged about 41 years, Son of Bishun Mahto, Resident of village – Ratandih, P.O. – Koiridih, P.S. – Suriya, District – Giridih, Jharkhand – 825320.
- 42. Satyendra Kumar**, aged about 39 years, Son of Doman Sah, Resident of at Cooperative Colony Saheb Pokhar, P.O. & P.S. – Deoghar, District – Deoghar, Jharkhand – 814112.
- 43. Sanjiv Kumar Singh**, aged about 40 years, Son of Gokul Prasad Singh, Resident of at B B S Road, Barmasiya, P.O. & P.S. – Deoghar, District – Deoghar, Jharkhand – 814112.

- 44. Kailash Mahra**, aged about 45 years, Son of Lutar Mahra, Resident of village – Lakhipur, P.O. – Pathrol, P.S- Pathrol, District – Deoghar, Jharkhand – 815353.
- 45. Ravi Kumar Yadav**, aged about 39 years, Son of Dineshwar Yadav, Resident of Village – Karmatand, P.O. – Bengabad, P.S. – Bengabad, District – Giridih, Jharkhand – 815312.
- 46. Rajesh Kumar Das**, aged about 34 years, Son of Biren Das, Resident of Village – Dumarbaki, P.O. – Machhli, P.S. – Bhelwaghati, District – Giridih, Jharkhand – 815314.
- 47. Mahendra Yadav**, aged about 40 years, Son of Baleshwar Yadav, Resident of Village – Arkhango Balok Dhanwar, P.O. – Arkhango, P.S. – Dhanwar, District – Giridih, Jharkhand – 825418. **Petitioners**

Versus

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 4. Deputy Commissioner**, Giridih, having its office at Collectariate Building, Giridih, P.O. & P.S. – Giridih, District – Giridih, Jharkhand.
- 5. District Education Officer**, Giridih, having its office at Collectariate Building, Giridih, P.O. & P.S. – Giridih, District – Giridih, Jharkhand. **Respondents**

With

W.P (S) No. 2125 of 2025

- 1. Randhir Kumar**, aged about 37 years, Son of Chandeshwar Singh, Resident of Ward No. 55 Nagar Nigam, Dhanbad, P.O. & P.S. – Sindari, District – Dhanbad, Jharkhand – 828122.

- 2. Mukesh Kumar Goswami**, aged about 42 years, Son of Baidyanath Goswami, Resident of Village – Ghatiyari, P.O. Ghatiyari, P.S. – Sundarpahari, District – Godda, Jharkhand – 814156.
- 3. Pankaj Kumar**, aged about 38 years, Son of Balram Pandit, Resident of Village – Malhara, P.O. – Sarouni Bazar, P.S. – Godda (M), District – Godda, Jharkhand – 814156.
- 4. Amresh Kumar Yadav**, aged about 40 years, Son of Arun Prasad Yadav, Resident of Village – Nunajor, P.O. – Nunajor, P.S. – Mahagama, District – Godda, Jharkhand – 814154.
- 5. Anita Murmu**, aged about 36 years, Daughter of Ramlal Murmu, Resident of Village – Khairbani, P.O. – Gandhigram, P.S. – Pathargama, District – Godda, Jharkhand – 814133.
- 6. Pardeshi Yadav**, aged about 38 years, Son of Bulo Yadav, Resident of Village – Rampur, P.O. – Ad Maheshpur, P.S. – Basantray, District – Godda, Jharkhand – 814133.
- 7. Manoj Kumar Pandit**, aged about 42 years, Son of Jagdish Pandit, Resident of Village – Narayanpur, P.O. – Koyla, P.S. – Hanwara, District – Godda, Jharkhand – 814154.
- 8. Binay Kisku**, aged about 46 years, Son of Muneshwar Kisku, Resident of Village – Bankti, P.O. – Susni, P.S. – Sundar Pahari, District – Godda, Jharkhand – 814156.
- 9. Sunita Yadava**, aged about 49 years, Daughter of Baldeo Prasad Yadav, Resident of Mahadebkitta, P.O. – Dharmodih, P.S. – Mahagama, District – Godda, Jharkhand – 814154.
- 10. Pammy Rajput**, aged about 41 years, Daughter of Narendra Singh Rajput, Resident of at Nunbatta, P.O. – Nunbatta, P.S. – Godda (M), District – Godda, Jharkhand – 814156.
- 11. Sadhna Kumari**, aged about 37 years, Daughter of Dashrath, Resident of Village – Ghatiyari, P.O. – Ghatiyari, P.S. – Sundar Pahari, District – Godda, Jharkhand – 814156.
- 12. Subhash Hembram**, aged about 35 years, Son of Ajit Hembram, Resident of at Patherkani, P.O. –

Malrampur, P.S. – Pathargama, District – Godda, Jharkhand – 814133.

13. **Kumari Maheshwari Hembram**, aged about 37 years, Daughter of Abhilash Manjhi, Resident of Village – Bhalpahari, P.O. – Benagoria, P.S. –Nirsa, District – Dhanbad, Jharkhand – 828205.
14. **Nachiketa Kumar**, aged about 30 years, Son of Birendra Kumar Bhagat, Resident of at Ghat Kurawa, P.O. – Ghat Kurawa, P.S. – Pathargama, District – Godda, Jharkhand – 814147.
15. **Kishore Kumar Hembrom**, aged about 52 years, Son of Robin Hembram, Resident of Village – Patharkani, P.O. – Malrampur, P.S – Pathargama, District – Godda, Jharkhand – 814147.
16. **Vivekanand Bharti**, aged about 40 years, Son of Dineshwar Prasad Sah, Resident of Village – Daldali, P.O. – Jamni Paharpur, P.S. – Godda (M), District – Godda, Jharkhand – 814133.
17. **Vikram Kumar**, aged about 40 years, Son of Dharnidhar Mandal, Resident of village – Singhari, P.O. – Bajitpur, P.S. – Meharm, District – Godda, Jharkhand – 814160.
18. **Kunj Bihari Mehra**, aged about 38 years, Son of Kuldeep Mehra, Resident of Village – Latouna, P.O. – Latouna, P.S. – Pathargama, District – Godda, Jharkhand – 814133.
19. **Gitesh Kumar Mehra**, aged about 38 years, Son of Madan Mohan Mehra, Resident of Village – Gangarampur, P.O. – Latouna, P.S. – Pathargama, District – Godda, Jharkhand – 814133.
20. **Hemlal Nayak**, aged about 44 years, Son of Talo Saw, Resident of Village – Govindpur Kala, P.O. – Govindpur Kala, P.S. – Bishungarh, District – Hazaribag, Jharkhand – 825312.
21. **Laxmi Besra**, aged about 40 years, Daughter of Babulal Manjhi, Resident of Mahulbani, P.O. – Bhowra, P.S. – Sudamdih, District – Dhanbad, Jharkhand – 828302.
22. **Ranjan Kumar**, aged about 43 years, Son of Upendra Prasad Yadav, Resident of Ghat Jamni, P.O. –

Jamni Paharpur, P.S. – Godda (M), District – Godda, Jharkhand – 814133.

- 23. Gulabi Hansdak**, aged about 35 years, Daughter of Chander Hansdak, Resident of Village – Nimakala, P.O. & P.S. – Lalmatia, District – Godda, Jharkhand – 814165.
- 24. Varun Kumar**, aged about 44 years, So of Kamleshwari Yadav, Resident of Reshamba, P.O. – Parua, P.S. – Basantray, District – Godda, Jharkhand – 814155.
- 25. Kumar Yaduvansh Mani**, aged about 39 years, Son of Suresh Prasad Yadav, Resident of Village – Pasai, P.O. Pasai, P.S. – Poraiyahat, District – Godda, Jharkhand – 814153.
- 26. Umesh Kumar Verma**, aged about 38 years, Son of Baleshwar Prasad Verma, Resident of Village – Kadodih, P.O. – Paddariya, P.S. – Markacho, District – Koderma, Jharkhand – 825318.
- 27. Prakash Chandra Shukla**, aged about 38 years, Son of Sitaram Shukla, Resident of Village – Andipur, P.O. – Baharipur, P.S. – Singramau, District – Jaunpur, Uttar Pradesh – 222175.
- 28. Shekhar Hasda**, aged about 42 years, Son of Shailendra Hasda, Resident of Village – Siardih, P.O. – Tularam Bhuska, P.S. – Thakur Gangti, District – Godda, Jharkhand - 814160.
- 29. Sunil Kumar Pandit**, aged about 44 years, Son of Dukha Pandit, Resident of Village – Musechak, P.O. & P.S. – Lakhaminia, District – Begusarai, Bihar – 851211.
- 30. Sunil Kumar Bhagat**, aged about 37 years, Son of Shivnath Bhagat, Resident of Village – Mahagama, P.O. & P.S. – Mahagama, District – Godda, Jharkhand – 814154.
- 31. Md. Kamal Akhtar**, aged about 38 years, Son of Md. Hashim, resident of Village – Lougain, P.O. – Lougain, P.S. – Mahagama, District – Godda, Jharkhand – 814154.
- 32. Sabina Soren**, aged about 39 years, Daughter of Iswar Soren, Resident of Village – Bara Dumarhir, P.O. – Barmasia, P.S. – Rajabhitha, District – Godda, Jharkhand – 814147.
- 33. Ranjit Kumar**, aged about 37 years, Son of Vishwanath Bhagat, Resident of Village – Sarouni Bazar, P.O. – Sarouni Bazar, P.S. – Godda (M), District – Godda, Jharkhand – 814156.

34. **Pushpa Murmu**, aged about 40 years, Daughter of Mahendra Murmu, Resident of Village – Gairbana, P.O. – Haripur, Gairdanna, P.S. – Godda, District – Godda, Jharkhand – 814133.
35. **Birendra Kumar**, aged about 45 years, Son of Ramdas Mahto, Resident of Village – Gharwatand, P.O. – Champi, P.S. – Peterwar, District – Bokaro, Jharkhand – 829123.
36. **Marshal Hembrom**, aged about 38 years, Son of Nimu Hembrom, Resident of Village – Ranidih, P.O. – Sarouni Bazar, P.S. – Godda (M), District – Godda, Jharkhand – 814156.
37. **Surendra Kumar Murmu**, aged about 49 years, Son of Gobind Murmu, Resident of Village – Sundermore Sarak Tola, P.O. – Sarouni Bazar, P.S. – Godda (M), District – Godda, Jharkhand – 814156.
38. **Pradeep Kumar**, aged about 36 years, Son of Pritam Mahto, Resident of Village – Barka Gaon (West), P.O. & P.S. – Barkagaon, District – Hazaribag, Jharkhand – 825311.
39. **Vishwajeet Kumar Sharma**, aged about 35 years, Son of Amrit Thakur, Resident of Village – Sekha, P.O. – Rolla, P.S. – Hazaribag Muffasil, District –Hazaribag, Jharkhand – 825301.
40. **Gulabi Marandi**, aged about 33 years, Daughter of Patwari Marandi, Resident of Village – Bhagan, P.O. – Nunajor, P.S. –Mahagama, District – Godda, Jharkhand – 814154.
41. **Eligen Kerketta**, aged about 39 years, Daughter of Bishram Kerketta, Resident of Village – Konkel, P.O. – Nathpur, P.S. – Palkot, District – Gumla, Jharkhand – 835220.
42. **Anita Murmu**, aged about 51 years, Daughter of Arjun Murmu, Resident of Village – Ratanpur, P.O. – Bahadurchak, P.S. – Thakur Gangti, District – Godda, Jharkhand – 813208.
43. **Sunil Hansdak**, aged about 44 years, Son of Emmanuel Hansdak, Resident of Village – Hathi Hariyari (Karatand), P.O. – Hariyari, P.S. – Poraiyahat, District – Godda, Jharkhand – 814153.

- 44. Amit Kumar**, aged about 43 years, Son of Gyan Chandra Roy, Resident of Ward No. 18, New Colony, Naya Bazar, Madhupur, Deoghar, P.O. & P.S. – Madhupur, District – Deoghar, Jharkhand.
- 45. Sujit Kumar Mehta**, aged about 48 years, Son of Prayag Narayan Mehta, Resident of House No. 01, Gopalpur, P.O. & P.S. – Lakhisarai, District - Lakhisarai, Bihar – 811310.
-Petitioners**

VERSUS

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
 - 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
 - 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
 - 4. Deputy Commissioner**, Godda, having its office at Collectorate Building, Godda, P.O. & P.S. – Godda, District – Godda, Jharkhand.
 - 5. District Education Officer**, Godda, having its office at Collectorate Building, Godda, P.O. & P.S. – Godda, District – Godda, Jharkhand.
- Respondents**

With

W.P (S) No. 2138 of 2025

- 1. Balmicky Kumar**, aged about 35 years, Son of Late Mahesh Prasad Raut, Resident of at New Colony, Ward No. 01, P.O. & P.S. – Koderma, District – Koderma, Jharkhand – 825410.
- 2. Vidya Prakash**, aged about 34 years, Son of Janardan Prasad, Resident of Village – Sarbahana P.O. – Madhopur, P.S. – Satgawan, District – Koderma, Jharkhand – 825132.
- 3. Ajay Kumar Das**, aged about 38 years, Son of Sahdeo Das, Resident of Village – Phulwariya, P.O. – Phulwariya,

- P.S. – Nawalshahi, District – Koderma, Jharkhand – 825418.
- 4. Shankar Paswan**, aged about 35 years, Son of Babun Paswan, Resident of Village – Phulwariya, P.O. – Phulwariya, P.S. – Nawalshahi, District – Koderma, Jharkhand – 825418.
 - 5. Shyam Sundar Yadav**, aged about 40 years, Son of Nunu Mahto, Resident of Village – Dumardiha, P.O. – Jamu, P.S. – Markacho, District – Koderma, Jharkhand – 825318.
 - 6. Amit Kumar Singh**, aged about 31 years, Son of Sunil Singh, Resident of Village – New Colony Dudhimati, P.O. & P.S. – Koderma, District – Koderma, Jharkhand – 825410.
 - 7. Deo Prakash Bharti**, aged about 47 years, Son of Balram Bharti, Resident of Village – Nawadih, P.O. & P.S. – Domchanch, District – Koderma, Jharkhand – 825407.
 - 8. Sunil Yadav**, aged about 32 years, Son of Bisundeo Yadav, Resident of Village – Bachhedih, P.O. & P.S. – Nawalshahi, District – Koderma, Jharkhand – 825418.
 - 9. Anil Kumar**, aged about 36 years, Son of Surendra Prasad, Resident of Village – Beldar Bigha, P.O. – Goraur, P.S. – Chhabilapur, District – Nalanda, Bihar – 803116.
 - 10. Ravi Shankar Sathi**, aged about 42 years, Son of Rameshwar Ravidas, Resident of Village – Indarwa, P.O. – Indarwa, P.S. – Koderma, District – Koderma, Jharkhand – 825410.
 - 11. Satish Kumar Verma**, aged about 39 years, Son of Kanhaiya Prasad Verma, Resident of Village – Belgadha, P.O. – Bekobar, P.S. – Koderma, District – Koderma, Jharkhand – 825409.
 - 12. Pankaj Kumar Singh**, aged about 42 years, Son of Rajendra Singh, Resident of at Tetariyadih, P.O. – Domchanch Bazar, P.S. – Domchanch, District – Koderma, Jharkhand – 825418.
 - 13. Md. Aqueel Ahmad**, aged about 45 years, Son of Abdul Mannan, Resident of Village – Pipcho, P.O. – Makatpur, P.S. – Jainagar, District – Koderma, Jharkhand – 825318.
 - 14. Rajendra Kumar Das**, aged about 35 years, Son of Lakhan Das, Resident of Village – Chopnadih, P.O. –

Chopnadih, P.S. – Markacho, District – Koderma, Jharkhand – 825318.

15. **Ashok Kumar Pandit**, aged about 35 years, Son of Tukan Pandit, Resident of Village – Murukmanay Tand, P.O. – Murukmanay Tand, P.S. – Markacho, District – Koderma, Jharkhand – 825418.
16. **Sunil Kumar Rana**, aged about 40 years, Son of Ritlal Rana, Resident of Village – Dasharo Khurd, P.O. – Dasharo Khurd, P.S. – Markacho, District – Koderma, Jharkhand – 825318.
17. **Sachidanand Yadav**, aged about 43 years, Son of Gajadhar Yadav, Resident of Village – Baghmara, P.O. – Makatpur, P.S. – Jainagar, District – Koderma, Jharkhand – 825318.
18. **Ramesh Kumar Saw**, aged about 45 years, Son of Teklal Saw, Resident of Village – Kailatand, P.O. – Kheshkari, P.S. – Suriya, District – Giridih, Jharkhand – 825320.
19. **Sumant Kumar**, aged about 31 years, Son of Satyendra Prasad Kushwaha, Resident of Village – Kanti, P.O. – Telaiya Dam, P.S. – Jainagar, District – Koderma, Jharkhand – 825413.
20. **Vandana Kumari**, aged about 37 years, Daughter of Harekrishna Singh, Resident of at Gouri Shankar Mohala, P.O. & P.S. – Jhumi Telaiya, District – Koderma, Jharkhand – 825409.
21. **Shakti Kumar Das**, aged about 34 years, Son of Sitaram Das, Resident of Village – Alagdiha, P.O. – Makatpur, P.S. – Jainagar, District – Koderma, Jharkhand – 825318.
22. **Sangita Kumari**, aged about 32 years, Daughter of Chandradeo Yadav, Resident of Village – Madangundi, P.O. & P.S. – Chandwara, District – Koderma, Jharkhand – 825409.
23. **Ranjeet Kumar**, aged about 33 years, Son of Shiv Shankar Chauhan, Resident of Village – Fatehpur, P.O. – Fatehpur, P.S. – Akbarpur, District – Nawada, Bihar – 805126.
24. **Nishi Sagar**, aged about 39 years, Daughter of Prem Nath Barnwal, Resident of Village – Jhumri Telaiya, P.O.

& P.S. – Jhumari Telaiya, District – Koderma, Jharkhand – 825409.

25. Ram Kripal Singh, aged about 33 years, Son of Jageshwar Singh, Resident of Village – Padariya, P.O. – Padariya, P.S. – Markacho, District – Koderma, Jharkhand – 825318.

26. Vijay Kumar Yadav, aged about 38 years, Son of Nageshwar Prasad Yadav, Resident of Village – Medwapahari, P.O. – Padariya, P.S. – Markacho, District – Koderma, Jharkhand – 825318. **.....Petitioners**

Versus

1. State of Jharkhand through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.

2. Secretary, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.

3. Director, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.

4. Deputy Commissioner, Koderma, having its office at Collectorate Building, Koderma, P.O. & P.S. – Koderma, District – Koderma, Jharkhand.

5. District Education Officer, Koderma, having its office at Collectorate Building, Koderma, P.O. & P.S. – Koderma, District – Koderma, Jharkhand.

..... Respondents

with

W.P (S) No. 2206 OF 2025

1. Chaitu Mahto, aged about 40 years, Son of Gajo Mahto, Resident of at Chitahi Basti, P.O. – Tundoo, P.S. – Barora, District – Dhanbad, Jharkhand – 828128.

2. Subhash Kumar, aged about 40 years, Son of Gobind Mahato, Resident of Village – Budhidih, P.O. & P.S. – Barhi, District – Hazaribag, Jharkhand – 825405.

3. Sunil Kumar Gope, aged about 43 years, Son of Pandu Lal Gope, Resident of Village – Nischintpur, P.O. –

Chiksia, P.S. – Chas (M), District – Bokaro, Jharkhand – 827013.

4. **Bhuwal Prajapati**, aged about 44 years, Son of Ramdeo Prajapati, Resident of at Basahi, P.O. – Lahuwa Kalan, P.S. Deogaon, District – Azamgarh, Uttar Pradesh – 276202.
5. **Deepak Kumar Pandit**, aged about 37 years, So of Chintamani Pandit, Resident of at Murukmanai Tand, P.O. – Murukmanai, P.S – Markacho, District – Koderma, Jharkhand – 825418.
6. **Tara Pad Saw**, aged about 40 years, Son of Suresh Prasad Saw, Resident of at Chandankiyari, P.O. & P.S. – Chandankiyari, District – Bokaro, Jharkhand – 828134.
7. **Birendra Kumar Tudu**, aged about 43 years, Son of Sarjen Lal Tudu, Resident of at Chainpur, P.O.- Benagoria, P.S. – Nirsa, District – Dhanbad, Jharkhand – 828205.
8. **Anjali Ambastha**, aged about 43 years, Wife of Sumesh Kumar, Resident of C/o Kedarnath Ambastha, D/22, Hari Kripa Co-operative Colony Near Bhairav Mandir, P.O. – Koyla Nagar, P.S. – Jagjivan Nagar, District - Dhanbad, Jharkhand – 826005.
9. **Trilochan Rajwar**, aged about 47 years, So of Mitran Rajwar, Resident of at Dudhia, P.O. – Moko, P.S. – Baliapur, District – Dhanbad, Jharkhand – 828201.
10. **Sumitra Kumari**, aged about 39 years, Wife of Rajesh Kumar Mahto, Resident of at Gend Nawadih, P.O. – Tantri, P.S. – Topchanchi, District – Dhanbad, Jharkhand – 828402.
11. **Vikash Kumar Sharma**, aged about 37 years, Son of Krishna Sharma, Resident of at Dumri No. 3, P.O. – Jamadoba, P.S. – Jorapokhar, District – Dhanbad, Jharkhand – 828112.
12. **Vijay Rajak**, aged about 45 years, Son of Badri Rajak, Resident of at Amlatand, P.O. & P.S. – Govindpur, District – Dhanbad, Jharkhand – 828109.
13. **Devendra Kumar Singh**, aged about 35 years, Son of Nandkishor Singh, Resident of at Baradparwa , P.O. – Baradparwa , P.S. – Jagdishpur, District – Bhojpur, Bihar – 802158.

- 14. Umesh Kumar Yadav**, aged about 36 years, Son of Bahadur Raut, Resident of at Sijua, P.O. – Motileda, P.S. – Bengabad, District – Giridih, Jharkhand – 815302.
- 15. Ratnesh Kumar**, aged about 40 years, Son of Bikrama Prasad, Resident of at Near SBI Bank, Kustore, P.O. – Kustore, P.S. – Kenduadih, District – Dhanbad, Jharkhand – 828117.
- 16. Pawan Kumar Ojha**, aged about 48 years, Son of Shashi Kant Ojha, Resident of at Lahbani, P.O. – I.I.T. (I.S.M), P.S. – Dhanbad Sadar, District – Dhanbad, Jharkhand – 836004.
- 17. Ram Chandra Das**, aged about 37 years, Son of Siddeshwar Rohi Das, Resident of at Kultand, P.O. & P.S. – Mahuda, District – Dhanbad, Jharkhand – **828305.**
- 18. Kundan Singh Choudhary**, aged about 36 years, Son of Parmanand Singh Choudhary, Resident of at Siyalgudri, Near Durga Mandir, P.O. – Kusunda, P.S. – Putki, District – Dhanbad, Jharkhand - 828116.
- 19. Sanjay Gope**, aged about 39 years, Son of Ganpat Gope, Resident of at Chiksiya, P.O. – Chiksiya, P.S. – Chas (M), District – Bokaro, Jharkhand - 827013.
- 20. Sangita Kumari**, aged about 39 years, Wife of Lakhi Ram Manjhi, Resident of at Birajpur, P.O. – Galagi, P.S. – Nimiya, District – Giridih, Jharkhand – 825167.
- 21. Shanta Dungdung**, aged about 38 years, Daughter of Cyril Dungdung, Resident of at house No. 260/127, L.C. Road, Behind I.O.C. Bhawan, Lubi, Circular Road, P.O. & P.S. – Dhanbad, District – Dhanbad, Jharkhand – 826001.
- 22. Maharani Marandi**, aged about 35 years, Daughter of Musui Marandi, Resident of at Barketni, P.O. – Mairanawatand, P.S. – Purvi Tundi, District – Dhanbad, Jharkhand – 828109.
- 23. Kumar Abhijeet**, aged about 40 years, Son of Surendra Pratap Singh, Resident of at DAV School Road, P.O. – Asansol, P.S. – Asansol South, District – Paschim Burdwan, West Bengal – 713301.
- 24. Madhumita Das**, aged about 49 years, Daughter of Loknath Das, Resident of at Nagri Kala, P.O. Sijua, P.S. – Tetulmari, District – Dhanbad, Jharkhand – 828121.

- 25. Ravindra Kumar Sharma**, aged about 45 years, Son of Harilal Hazam, Resident of at Naitand, P.O. – Padariya, P.S. – Markacho, District – Koderma, Jharkhand – 825318.
- 26. Rita Kumari**, aged about 38 years, Daughter of Sita Ram Mahto, Resident of at Bahaldih, P.O. – Nawagarh, P.S. – Barora, District – Dhanbad, Jharkhand – 828306.
- 27. Upendra Kumar Gupta**, aged about 42 years, Son of Nandlal Gupta, Resident of at Mahathadih, P.O. & P.S. – Katrasgarh, District – Dhanbad, Jharkhand – 828113.
- 28. Satyawan Bauri**, aged about 40 years, Son of Shyama Pada Bauri, Resident of Khas Nirsa, P.O. & P.S. – Nirsha, District – Dhanbad, Jharkhand – 828205.
- 29. Rajeev Ranjan Pande**, aged about 42 years, Son of Shishir Kumar Pande, Resident of at Manikpur, P.O. – Manikpur, P.S. – Dhansoin, District – Buxar, Bihar – 802128.
- 30. Rahul Ranjan**, aged about 36 years, Son of Gangaram Sahu, Resident of at Duhatand Near Hari Mandir, P.O. – Dhanbad, P.S. – Dhansar, District – Dhanbad, Jharkhand – 826001.
- 31. Mukesh Kumar Yadav**, aged about 35 years, Son of Nunulal Yadav, Resident of t Ambatand, P.O. – Kurho Bindo, P.S. – Jamua, District – Giridih, Jharkhand – 815315.
- 32. Sunil Kumar**, aged about 42 years, Son of Premchand Mahto, Resident of at Harilagora, P.O. – Dudhigazar, P.S. – Chas (M), District – Bokaro, Jharkhand – 827013.
- 33. Kheti Bhushan Gope**, aged about 39 years, Son of Gouri Nath Gope, Resident of at Chiksia, P.O. – Chiksia, P.S. – Chas (M), District – Bokaro, Jharkhand – 827013.
- 34. Manoj Kumar Das**, aged about 40 years, Son of Hari Das, Resident of at Koridih, P.O. – Sonardih, P.S. – Madhuban, District – Dhanbad, Jharkhand – 828125.
- 35. Durga Prasad Mahato**, aged about 40 years, Son of Tulsi Mahato, Resident of at Tetul Muri Basti, P.O. – Sijua, P.S. – Jogta, District – Dhanbad, Jharkhand – 828121.
- 36. Rubi Kumari**, aged about 34 years, Daughter of Govind Pandey, Resident of at Bakaspura, P.O. & P.S. – Baghmara, District – Dhanbad, Jharkhand – 828306.

- 37. Ashish Kumar**, aged about 42 years, Son of Rameshwar Saw, Resident of at 177 AD, Bhuli E Block, Near Power House, P.O. – Bhuli, P.S. – Bank More, District – Dhanbad, Jharkhand – 828104.
- 38. Kantu Murmu**, aged about 52 years, Son of Nunuram Murmu, Resident of at Chakamanpur, P.O. – Jhinaki, P.S. – Tundi, District – Dhanbad, Jharkhand – 828109.
- 39. Punam Kumari**, aged about 41 years, Daughter of Hari Prasad Mahto, Resident of at Santhaldih, P.O. – Hariharpur, P.S. – Hariharpur (Gomoh), District – Dhanbad, Jharkhand – 828401.
- 40. Fagu Mahato**, aged about 44 years, Son of Sita Ram Mahato, Resident of at Kandra, P.O. – Ramnagar Garh, P.S. – Mahuda, District – Dhanbad, Jharkhand – 828305.
- 41. Manoj Kumar Mahara**, aged about 44 years, Son of Haricharan Mahara, Resident of at Ghagharjor, P.O. – Bamangama, P.S. – Sarath, District – Deoghar, Jharkhand – 815353.
- 42. Bhuban Rohi Das**, aged about 40 years, Son of Mahabir Das, Resident of at Benagoria, P.O. Benagoria, P.S Nirsa, District – Dhanbad, Jharkhand – 828205.

.....Petitioners

Versus

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, District – Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, District – Ranchi, Jharkhand.
- 4. Deputy Commissioner**, Dhanbad, having its office at Collectorate Building, Dhanbad, P.O. & P.S. – Dhanbad, District – Dhanbad, Jharkhand.

- 5. District Education Officer,** Dhanbad, having its office at Collectorate Building, Dhanbad, P.O. & P.S. – Dhanbad, District – Dhanbad, Jharkhand.

..... Respondents

With

W.P (S) No. 799 of 2026

- 1. Anant Prasad Mehta,** aged about 41 years, Son of Basudeo Mahto, Resident of Village-Alaunja Khurd, P.O. & P.S. -Ichak, District – Hazaribag, Jharkhand.
- 2. Tulsi Kumar Das,** aged about 44 years, Son of Baleshwar Ram, Resident of Village – Sakhiya, P.O. – Oriya, P.S.- Muffasil, District – Hazaribag, Jharkhand.
- 3. Santosh Kumar Singh,** aged about 42 years, Son of Bhuneshwar Singh, Resident of Village – Bardewa, P.O. – Manjhganwa, P.S. – Padma, District – Hazaribag, Jharkhand.
- 4. Md. Sagir Ahamad Ansari,** aged about 43 years, Son of Diljan Ansari, Resident of Village – Lowadag, P.O. – Banka, P.S. – Meral, District – Garhwa, Jharkhand.
- 5. Pawan Tirkey,** aged about 39 years, Son of Dyal Tirkey, Resident of Village – Bayakhura, P.O. – Bairiya, P.S. – Bhandaria, District – Garhwa, Jharkhand.
- 6. Hiralal Modi,** aged about 43 years, Son of Pancham Modi, Resident of Village – Chadhakiya, P.O. – Ponda, P.S. – Kasmar, District – Bokaro, Jharkhand.
- 7. Rakesh Kumar,** aged about 35 years, Son of Shivnath Ram, Resident of Village – Chaprwar Khurd, P.O. – Atavla, P.S. – Meral, District – Garhwa, Jharkhand.
- 8. Sanjay Kumar,** aged about 44 years, Son of Nandlal Prasad, Resident of Village -Janakpur Mohalla, P.O. & P.S. – Garhwa, District – Garhwa, Jharkhand.
- 9. Ashutosh Kumar,** aged about 32 years, Son of Punit Ram, Resident of Village – Nagar Untari, P.O. & P.S. – Nagar Untari, District – Garhwa, Jharkhand.
- 10. Anurag Kumar,** aged about 36 years, Son of Munnilal Kasera, Resident of Ward No. 12, P.O. & P.S. - Nagar Untari, District – Garhwa, Jharkhand.
- 11. Kumar Raman Kiran,** aged about 44 years, Son of Kiran Prasad, Resident of Village – Kanchanpur, P.O. & P.S. – Kutumba, District – Aurangabad, Bihar.

12. **Santosh Kumar Singh**, aged about 48 years, Son of Bhola Singh, Resident of Village – Kumahu, P.O. & P.S. – Kumahu, District – Rohtas, Bihar.
13. **Alok Kumar Choubey**, aged about 39 years, Son of Binod Kumar Choubey, Resident of Ward No. 4, Singhitali, P.O.-Chapri, P.S.–Bhawanathpur, District–Garhwa, Jharkhand.
14. **Ananjay Prasad**, aged about 47 years, Son of Lalan Prasad, Resident of Ward No. 5 Village- Nagar Untari, P.O. & P.S. – Nagar Untari, District – Garhwa, Jharkhand.
15. **Vipin Kumar Choubey**, aged about 42 years, Son of Shyam Prakash Chaubey, Resident of 64 kh Tadava, P.O. – Kerakat, P.S. – Thangaddi, District – Uttar Pradesh.
16. **Kumari Jaya**, aged about 38 years, Wife of Shravan Prasad, Resident of Ward No. 7, Village – Pindariya, P.O. & P.S. – Nagar Untari, District – Garhwa, Jharkhand.
17. **Ashish Kumar**, aged about 36 years, Son of Budhan Mahto, Resident of Village – Sewai, P.O. – Gurua, P.S. – Lesliganj, District – Garhwa, Jharkhand.
18. **Nagendra Kumar**, aged about 34 years, Son of Jokhu Ram, Resident of Ward No. 6, Village – Sangabariya, P.O. & P.S. – Meral, District – Garhwa, Jharkhand.
19. **Janish Ansari**, aged about 39 years, Son of Basiruddin Ansari, Resident of Ward No. 6, Village –Bana, P.O. -Bana, P.S. – Meral, District – Garhwa, Jharkhand.
20. **Daya Ram**, aged about 40 years, Son of Janakdhari Ram, Resident of Ward No. 1, Village – Mandohar, P.O-Madawaniya, P.S. – Ramna, District – Garhwa, Jharkhand.
21. **Upendra Ram**, aged about 41 years, Son of Rambriksh Ram, Resident of Village – Belhath, P.O. – Belhath, P.S. – Kandi, District – Garhwa, Jharkhand.
22. **Sunil Kumar**, aged about 33 years, Son of Jayshree Yadav, Resident of Village – Kharoundha, P.O. – Belhath, P.S. – Kandi, District – Garhwa, Jharkhand.
23. **Nawneet Prasad**, aged about 36 years, Son of Ram Gahan Prasad, Resident of Village – Dumarsota, P.O. – Kandi, P.S. – Bhawanathpur, District – Garhwa, Jharkhand.

24. **Namrata Kumari**, aged about 47 years, Wife of Sunil Kumar, Resident of Near Block Arsande, Kanke, P.O. – Arsande, P.S. – Kanke, District – Ranchi, Jharkhand.
25. **Anita Kumari**, aged about 46 years, Wife of Nand Gopal Bhagat, Resident of Village – Bishunpur, P.O. – Nawada, P.S. – Garhwa, District – Garhwa, Jharkhand.
26. **Anupa Tirkey**, aged about 42 years, Daughter of Junas Tirkey, Resident of Village – Homiya, P.O. – Bairiya, P.S. – Rarmkanda, District – Garhwa, Jharkhand.
27. **Simran**, aged about 32 years, Daughter of Ram Narayan Ram, Resident of Village – Adhora Chaka, P.O. & P.S. -Majhion, District – Garhwa, Jharkhand.
28. **Arvind Kumar Dubey**, aged about 45 years, Son of Mahendra Nath Dubey, Resident of Village – Manjhion Khurd, P.O. & P.S. – Manjhion, District – Garhwa, Jharkhand.
29. **Govind Kumar Das**, aged about 40 years, Son of Basudeo Ram, Resident of Village – Asiya, P.O. – Ichak, P.S. – Asia, District – Hazaribag, Jharkhand.
30. **Md. Mishbahul Hasan Ansari**, aged about 41 years, Son of Shekh Amir Hasan Ansari, Resident of Village – Karamdih Jogibir, P.O. & P.S. –Manjhion, District – Garhwa, Jharkhand.
31. **Sudhir Kumar Rajak**, aged about 41 years, Son of Ram Nath Ram, Resident of Village – Sohagara, P.O. – Shivpur, P.S. – Kandi, District – Garhwa, Jharkhand.
32. **Satyendra Rajak**, aged about 39 years, Son of Ramkhelawan Rajak, Resident of Village – Daha, P.O. – Bihiya, P.S. – Hunterganj, District – Chatra, Jharkhand.
33. **Prashant Beck**, aged about 37 years, Son of Chonhas Beck, Resident of Village – Gautam Nagar, P.O. & P.S. – Chiniya Road, District – Daltonganj, Jharkhand.
34. **Uday Shankar Mishra**, aged about 49 years, Son of Sachchida Nand Mishra, Resident of Village – Sudna, P.O. – I.E. Sudna, P.S. – Daltonganj, District – Palamau, Jharkhand.
35. **Vijay Kumar Pathak**, aged about 44 years, Son of Parashuram Pathak, Resident of Gayatri Mandir Road,

Near Pipal Tree, Village – Sudna, P.O. – Sudna, P.S. – Daltonganj, District – Palamau.

- 36. Shashi Kant Pandey**, aged about 42 years, Son of Mukteshwar Pandey, Resident of Village – Nawadih, P.O. – Baidakala, P.S. – Patan, District- Palamau, Jharkhand.
- 37. Kanchan Xaxa**, aged about 37 years, Daughter of Ignatius Xaxa, Resident of Village – Kanjia, P.O. – Kanjia, P.S. – Bhandaria, District – Garhwa, Jharkhand.
- 38. Shabnam Minj**, aged about 45 years, Wife of Birendra Kumar Tirkey, Resident of 658B Kathal More Chala Toli Simaliya, Ratu Kanke, P.O. & P.S. – Kanke, District – Ranchi, Jharkhand.
- 39. Manoj Kumar**, aged about 50 years, Son of Hari Kishun Ram, Resident of Ward No. 7, Banshidhar, Village – Nagar Untari, P.O. & P.S. -Nagar Untari, District – Garhwa, Jharkhand.
- 40. Vishal Chandra**, aged about 38 years, Son of Praduman Prasad Mehta, Resident of Village – Sukhbana, P.O. – Nawada, P.S. – Garhwa, District – Garhwa, Jharkhand.
- 41. Nutan Sarita Dungdung**, aged about 38 years, Daughter of Isidor Dungdung, Resident of Village – Bishrampur, P.O. – Bishrampur, P.S. – Ranka, District – Garhwa, Jharkhand.
- 42. Shashi Shekhar**, aged about 36 years, Son of Mithilesh Prasad, Resident of Sahijana Near Government Primary School, Garhwa, P.O. & P.S. – Garhwa, District – Garhwa, Jharkhand.
- 43. Anjani Kumar**, aged about 34 years, Wife of Manish Kumar Singh, Resident of Ward No. 9, Village - - Makari, P.O. – Makari, P.S. – Bhawanathpur, District – Garhwa, Jharkhand.
- 44. Shrawan Kumar**, aged about 41 years, Son of Ram Chandra Ravi, Resident of Village – Dema (Satbahini), P.O. – Semaaurar, P.S. – Kandi, District- Garhwa, Jharkhand.
- 45. Manorma Toppo**, aged about 45 years, Wife of Anand Ekka, Resident of Village – Hami Pandri Toli, P.O. & P.S– Hami Khas, District – Latehar, Jharkhand.
- 46. Anima Hassa Purty**, aged about 51 years, Daughter of Telesphor Hassa, Resident of Village – Suli, P.O. –

Udaypur, P.S. – Ramkanda, District – Garhwa, Jharkhand.

- 47. Upendra Kumar Gupta**, aged about 34 years, Son of Laxman Prasad Gupta, Resident of Village–Binda, P.O & P.S– Bhandariya, District – Garhwa, Jharkhand.
- 48. Rashmi Bala**, aged about 48 years, Daughter of Rarmkewal Prasad Gupta, Resident of Ward No. 15, Ranki Muhalla, P.O. & P.S. – Garhwa, District – Garhwa, Jharkhand.
- 49. Sunil Kumar**, aged about 50 years, Son of Chunnilal Das, Resident of Ward No. 17, Village -Dabgar Muhalla, Tandwa, P.O. & P.S. – Garhwa, District-Garhwa, Jharkhand.
- 50. Sunil Vishwakarma**, aged about 39 years, Son of Ram Parikha Vishwakarma, Resident of Village -Majhion, P.O. & P.S.– Majhion, District -Garhwa, Jharkhand.
- 51. Raj Kamal**, aged about 39 years, Son of Bindeshwar Prasad, Resident of Village – Kosiara, P.O. -Kosiara, P.S. -Haidarnagar, District – Palamau, Jharkhand.
- 52. Birendra Kumar**, aged about 45 years, Son of Chandeshwar Singh, Resident of Village – Singiyahi, P.O. – Ramhar, P.S. – Mahua, District – Vaishali, Bihar.
- 53. Sanjeev Kumar Singh**, aged about 45 years, Son of Banshidhar Singh, Resident of Village – Raipur Chok, P.O. – Raipur Chok, P.S. – Shivsagar Chok, District – Rohtas, Bihar.
- 54. Surya Kant Singh**, aged about 47 years, Son of Uma Shankar Singh, Resident of Village – Duguthua, P.O. & P.S. – Kaimur, District – Hattat, Bihar.

..... **Petitioners**

VERSUS

- 1. State of Jharkhand** through the Chief Secretary, Government of Jharkhand, having office at Project Building, Dhurwa, P.O. – Dhurwa, P.S. – Jagarnathpur, Ranchi.
- 2. Secretary**, Department of School, Education and Literacy, Government of Jharkhand, having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, Ranchi, Jharkhand.
- 3. Director**, Secondary Education, Department of School, Education and Literacy, Government of Jharkhand,

having its office at Project Bhawan, Dhurwa, P.O. & P.S. – Dhurwa, Ranchi, Jharkhand.

4. Deputy Commissioner, Garhwa, having its office at Collectoriates Building, Garhwa, P.O. & P.S. – Garhwa, District – Garhwa, Jharkhand.

5. District Education Officer, Garhwa, having its office at Collectoriates Building, Garhwa, P.O. & P.S. – Garhwa, District – Garhwa, Jharkhand. **Respondents**

CORAM: **HON'BLE MR. JUSTICE DEEPAK ROSHAN**

For Petitioner	: Mr. Sumit Gadodia, Adv Mr. Amritansh Vats, Adv Mr. Arpan M. Ekka, Adv Mr. Shivam A. Pathak, Adv Mr. Amartya Choubey, Adv Mr. Anish Lal, Advocate
For Resp.-State :	Mr. Manish Mishra, G.P.-V Mr. Saurav Mahto, A.C. to G.P.-I Mr. Divyam, A.C. to S.C.-IV Mr. Zeeshan Ahmad Khan, A.C. to S.C.-VII

CAV on: 01.05. 2026

Pronounced on.10.07.2026

1. Heard learned counsel for the parties.
2. Since all these writ applications involve common issues and prayers as such all the writ applications were heard together and are being disposed of by this common judgment.
3. All the writ applications have been preferred by petitioners having common prayer which is quoted hereinbelow :-

(a) For issuance of an appropriate writ(s), order(s) or direction(s) or a writ in the nature of Mandamus directing upon the respondents to grant and confer seniority by treating the notional date of appointment from the date, when the other similarly situated candidates appointed through the common process recruitment

being Advertisement No. 21 of 2016 floated by Jharkhand Staff Selection Commission (JSSC) for the appointment on the post of Trained Graduate Teachers with all consequential including financial benefits i.e., increment etc. since the date of joining was not under their control.

4. Briefly stated, an advertisement being Advertisement No.21 of 2016 was published by JSSC inviting the eligible candidates for appointment on the post of Trained Graduate Teacher (TGT) in different subjects. The results were published, whereby, final results and recommendation of all these petitioners have been kept in abeyance by the JSSC, however, other similarly situated candidates pursuant to the same recruitment process have been appointed on different dates in the year 2019 itself.

5. The State of Jharkhand vide notification no. 5938, and order no. 5939, dated 14.07.2016 declared 13 Districts of the State of Jharkhand as scheduled districts by giving 100 % reservation on the basis of the residence for class-III and IV appointments, however, remaining 11 districts of the State of Jharkhand were non-scheduled districts, where all these petitioners have applied for appointment on the post of Trained Graduate Teacher (TGT), Subject – History and Civics i.e. District-Palamau, Hazaribagh, Chatra, Bokaro, Giridih, Godda, Koderma, Dhanbad and Garhwa.

6. Subsequently, a writ petition was filed by one Soni Kumari & others being **W.P (C) No. 1387 of 2017** challenging the legality of the notification no. 5938, and order no. 5939, dated 14.07.2016, whereby, 13 districts of the State of Jharkhand have been declared scheduled district by giving 100% of reservation on the basis of residence for Class – III and IV appointments, which was heard by full Bench of this Court and the judgment was pronounced on 21.09.2020 quashing the said notifications with direction to advertise a fresh selection process in accordance with law. However, in the said judgment at paragraph No. 66, it was clarified that the selection process was never stayed in non-scheduled districts.

7. In the Non-Scheduled Districts, the appointments of Trained Graduate Teachers pursuant to the common recruitment process was already made in the year 2019 on various subject.

However, petitioners though were shortlisted for document verification by JSSC, their results and recommendation were kept in abeyance by JSSC in spite of the fact that there was no order of stay by Full Bench of this Court with respect to the appointments in Non-Scheduled Districts.

8. Majority of the candidates of Non-Scheduled Districts from the common recruitment process have been appointed in the year 2019 itself and even for the subject-History and

Civics, appointments have been made in the District-Deoghar (Non-Scheduled District) w.e.f. 09.01.2019. Details of the appointment of similarly situated persons in non-scheduled districts are noted in a tabular chart:-

Writ Petition No.	District	Date of appointment of petitioners	Date of Appointment of similarly situated candidates from same Advertisement
W.P (S) No. 2049/2025	Palamau	22.11.2021	04.06.2019
W.P (S) No. 2062/2025	Hazaribag	22.11.2021	19.06.2019 25.06.2019
W.P (S) No. 2064/2025	Chatra	12.11.2021 17.11.2021	31.07.2019
W.P (S) No. 2074/2025	Bokaro	13.11.2021 20.12.2021	06.07.2019
W.P (S) No. 2082/2025	Giridih	12.11.2021	24.07.2019
W.P (S) No. 2125/2025	Godda	22.11.2021	02.02.2019
W.P (S) No. 2138/2025	Koderma	27.11.2021 12.03.2022	16.07.2019
W.P (S) No. 2206/2025	Dhanbad	13.11.2021 09.12.2021 15.12.2021	19.07.2019
W.P (S) No. 799 of 2026	Garhwa	25.11.2021	08.06.2019

9. Subsequently, due to abruptness, inconsistency, delay and laches of the authorities, some of the petitioners including other similarly situated candidate filed writ petition being **W.P (S) No. 338 of 2021** before this Court seeking issuance of appointment letters in light of Paragraph – 66 of Judgment of ***Soni Kumari (Supra)***. The Writ Petitions were disposed off with direction to authorities to take decision in accordance with observations made in the case of Soni Kumar

(Supra) at paragraph—66 and to examine as to whether petitioners are coming within the zone of consideration or not and to pass an appropriate reasoned order. Thereafter, another batch of writ petitions were filed by some of the petitioners including other similarly situated candidates being **W.P (S) No. 936 of 2021** and said batch cases were disposed of upon submissions made by the Learned Advocate General that a decision has been taken on 06.10.2021 for appointment of the teachers in non-scheduled area so far as Subject-History and Civics are concerned. Thereafter, these petitioners were appointed in the months of November/December, 2021.

10. After confirmation of the services of these petitioners, they have made representations before the respondents for granting notional date of appointments from the date when similarly situated teachers from common recruitment process have been appointed in the respective districts; however, all the efforts of these petitioners went in vain, which forced these petitioners to knock the doors of this Court.

11. Mr. Sumeet Gadodia, Advocate assisted by Mr. Amritansh Vats, Advocate submitted that all petitioners have been appointed almost two years later than the similarly situated candidates, who have been appointed in the year 2019 in their respective districts, without their fault, but due to

abruptness, inconsistency, delay and laches on the part of the authorities.

12. It was further submitted that only after the order dated 11.01.2021 passed in **W.P (S) No. 338 of 2021**, a decision was taken by the respondents for appointment of petitioners and similarly situated teachers in non-scheduled areas which is also reflected in the order dated 25.11.2021 passed in **W.P (S) No. 936 of 2021** and batch cases. The said decision was taken by the authorities only after the intervention of the coordinate bench of this Court, thereafter, in the months of November/December, 2021, the appointments of the petitioners were made.

13. It was further contended that on one hand, appointments of petitioners were delayed for about more than two years by the authorities and on other hand, candidates from common recruitment process in respective same districts were given joining in the year 2019 itself. Thus, joining of the petitioners were delayed for almost more than two years without their fault.

14. It was further contended that for the subject – History and Civics in District-Deoghar (non-scheduled district), the appointments have already been made in the month of January, 2019. Further, it was submitted that in a similarly situated issue with respect to previous recruitment process of

teachers, the authorities have taken a decision to extend the benefit of notional date of appointment with consequential benefits including increments.

15. It was further contended that the petitioners are not demanding back wages for the aforesaid period, but are only praying for fixation of notional date of appointment with all consequential benefits including financial increment etc.

16. *Per contra*, Mr. Manish Mishra, learned Counsel for Respondent-State submitted that date of appointment shall be deemed to be the date of joining and, post in question is a District Cadre post. It was submitted that while appointment was made through a State Level Merit List, but all subsequent matters including seniority are governed separately at District Cadre Level.

17. Further it was submitted that appointments made in District-Deoghar for the same subject in the month of January, 2019 do not confer upon the petitioners any right to claim notional joining from the year 2019. It was further submitted by Mr. Manish Mishra that it is settled law that a person cannot claim seniority from a date anterior to the date when he/she was born in the cadre. Thus, in substance, two objections were raised by State Counsel, namely:-

- (i) Post of Para-teachers being District Cadre Post, Petitioners cannot claim notional appointment and

seniority from an anterior date merely because in some districts some persons have been appointed pursuant to common advertisement process.

- (ii) Seniority of Petitioners cannot be anterior to the date on which he/she was born in the cadre.

18. Having heard learned counsels of the parties and on perusal of the record, it transpires that through a common advertisement process, vide Advertisement No. 21 of 2016, process of appointment to the post of Trained Graduate Teachers was initiated. However, such appointment process fell in dispute because of 100% reservation in scheduled Districts, but there was no such dispute in respect of non-scheduled Districts. In fact, in respect of non-scheduled Districts, appointments were made in the year 2019 itself of several persons in various subjects, and, despite the fact that Petitioners along with other candidates were called for documents verification between the month October, 2018 to December, 2018, their results were belatedly published only in the month of December, 2020 and, subsequently, they were appointed in the year 2021.

19. In fact, in the case of ***Soni Kumari & Ors vs State of Jharkhand & Ors*** reported in ***2020 SCC OnLine Jhar 797***, the Full Bench of this Court has clarified that the selection process was never stayed by the Court in non-scheduled

districts, where these petitioners were seeking appointments.

The relevant paragraph is quoted as under:-

“66. We also propose to make it abundantly clear that by the ad Interim order dated 18.9.2019 passed by this Court in these writ applications, the selection process was never stayed by the Court in the non-scheduled districts, though, as informed to us, it had erroneously been taken by the State Government like that. There was no stay for appointments on any post in the non-scheduled districts, or for that matter there was no stay for the appointments even in the scheduled districts, rather, only the operation of the Notification No. 5938 dated 14.7.2016 was stayed by this Court. In other words, the appointments could be continued to be made even in the scheduled districts, ignoring the aforesaid notification.”

20. Pursuant to clarification made in paragraph-66 of **Soni Kumari (Supra)**, the coordinate bench of this Court vide order dated **11.02.2021** in **W.P (S) No. 338 of 2021** filed by petitioners and similarly situated persons made observation and directions which is quoted as under:-

4. Mr. Amritansh Vats, learned counsel appearing for the petitioners submits that pursuant to Advertisement No.21 of 2016, the petitioners applied for the post of Trained Graduate Teacher (TGT) for Districts Palamau, Garhwa, Chatra, Dhanbad, Bokaro, Koderma, Giridih and Godda in the subjects of History and Civics. The petitioners appeared in both the examinations i.e. compulsory and mains examination and after successfully qualifying in both the examinations, the petitioners were called for counselling/document verification vide different notifications dated 04.10.2018 and 14.12.2018 published in the website of Jharkhand Staff Selection Commission in which the roll numbers of the petitioners are also appearing in Palamau, Garhwa, Chatra, Dhanbad, Bokaro, Koderma, Giridih and Godda, subjects History and Civics. The petitioners had appeared in document verification procedure/counselling in the light of aforesaid notification for District Palamau, Garhwa, Chatra, Dhanbad, Bokaro, Koderma, Giridih and Godda in the subjects of History and Civics and during the said counselling, the petitioners had submitted all the relevant documents including educational qualification and as per the demand of JSSC, the

respondent-JSSC had successfully accepted the relevant documents without any objection from any corner.

5. Mr. Amritansh Vats, learned counsel for the petitioners further submits that now the matter can be disposed of in the light of the judgment passed by the Full Bench of this Court in the case of **Soni Kumar & Others vs. The State of Jharkhand & Others** delivered in **W.P.(C) No.1387 of 2017** vide order dated 21.09.2020 particularly Para 66 which is quoted herein below:-

"66. We also propose to make it abundantly clear that by the ad interim order dated 18.9.2019 passed by this Court in these writ applications, the selection process was never stayed by the Court in the non-scheduled districts, though, as informed to us, it had erroneously been taken by the State Government like that. There was no stay for appointments on any post in the non-scheduled districts, or for that matter there was no stay for the appointments even in the scheduled districts, rather, only the operation of the Notification No. 5938 dated 14.7.2016 was stayed by this Court. In other words, the appointments could be continued to be made even in the scheduled districts, ignoring the aforesaid notification."

6. Mr. Amritansh Vats, learned counsel for the petitioners also submits that the petitioners are belonging from non-scheduled districts and there is no stay of operation and in view of the observation made in Paragraph 66 of the Full Bench judgment, the writ petition can be disposed of for considering the case of the petitioners.
7. Mr. Tejo Mistry, learned counsel appearing for respondent-Jharkhand Staff Selection Commission submits that the writ petition can be disposed of only to the effect that the JSSC will examine as to whether the petitioners are coming under the zone of consideration or not and if they are under the zone of consideration, appropriate order will be passed.
8. In view of above facts and considering the submission of learned counsel for the parties, the writ petition is being disposed of with direction to the petitioners to file fresh representation before respondent no.2 within a period of three weeks from today. If such representation is filed before respondent no.2, he will take a decision in accordance with the observations made in Full Bench judgment in the case of Soni Kumari (supra) and he will examine as to whether the petitioners are coming within the zone of consideration or not. The respondent no.2 will pass appropriate reasoned order within a period of eight weeks thereafter.
9. With the above observations and directions, this writ petition stands disposed of.

21. Thereafter, in yet another writ petition filed by the some of the petitioners and similarly situated person, the co-ordinate bench of this Court vide order dated 25.11.2021 in **W.P (S) No. 936 of 2021** and batch cases has passed following observation which is quoted as under:-

Heard the parties.

All these writ petitions have been filed by the petitioners commanding upon the respondents to appoint the petitioners on the post of Trained Graduate Teacher in subject History-Civics, pursuant to Advertisement No. 21/2016, as the names of these petitioners were recommended by the Jharkhand Staff Selection Commission for non-scheduled districts.

At the very outset, learned Advocate General, representing the State, submits that now the State has taken a decision on 6.10.2021 for appointment of teachers in non-scheduled areas, so far as History-Civics subject is concerned.

In view of the submission of learned Advocate General, the cases regarding appointment of teachers in non-scheduled areas of the concerned subject i.e. History-Civics has become infructuous, since their cases for appointment has already been considered by the State pursuant to decision dated 6.10.2021.

Accordingly, all these writ petitions, which relate to appointment of teachers of History-Civics subject in non-scheduled areas, are dismissed as infructuous.

22. After pronouncement of above-mentioned orders, respondents have appointed petitioners on different dates in the month of November and December, 2021 in their respective non-scheduled districts.

23. The judgment of **Soni Kumari (Supra)** was challenged before the Hon'ble Supreme Court in the case of **Satyajit Kumar & Ors. Vs. State of Jharkhand & Ors.** reported in **(2022) 18 SCC 284**, whereby, the Hon'ble Supreme Court

directed the State-Respondents to publish revised merit list with respect to entire State including respective candidates belonging to scheduled and non-scheduled areas on the basis of the individual merit list. The relevant paragraph is quoted as under: -

“111. However, at the same time, the directions issued by the High Court in the impugned judgment and order while setting aside all the appointments made pursuant to the Notification/Order dated 14-7-2016 and Advertisement No. 21 of 2016 dated 28-12-2016 as modified on 4-12-2017 and to go in for fresh/de novo recruitment process for the Scheduled Areas/Districts is hereby modified. It is now directed that instead of fresh/de novo recruitment process by setting aside the appointments already made in the Scheduled Districts/Areas, the State shall revise the merit list based on the already published cut-off obtained by the last selected candidates in each TGT subject against the respective categories with respect to entire State and respective candidates belonging to the non-Scheduled Areas and Scheduled Areas (districts) shall be adjusted accordingly on the basis of individual merit of the candidates.”

24. From aforementioned observations of Hon’ble Supreme Court, it would be, thus, evident that Hon’ble Supreme Court itself directed for preparation of Merit List with respect to entire State, both for scheduled area and non-scheduled area and candidates were directed to be adjusted on the basis of individual merit of the candidates.

25. From the documents available on record, it would be evident that though a common recruitment process i.e., Advertisement No. 21 of 2016 was published, but parity in issuing appointment letters to similarly situated teachers was not maintained and even at District level, some candidates

were given appointment letters where appointment of other candidates were withheld. Moreover, as per direction of Hon'ble Supreme Court, common Merit List at State Level was required to be prepared.

26. Thus, objection of Respondent-State that Petitioners cannot claim seniority with other similarly situated employees, who were appointed in one or the other District pursuant to common advertisement process, is not sustainable as it was due to laches on the part of Respondent itself that Petitioners were denied the benefit of appointment.

27. In fact, Petitioners are only claiming notional shifting of date of appointment with benefit of seniority and notional fixation of pay, etc. without claiming any back wages.

28. In this regard, the reference has been made to the case of **C. Jayachandran vs State of Kerala & Ors** reported in **2020 (5) SCC 230**; wherein at paragraph no. 39, the Hon'ble Supreme Court has held as under: -

"39. The appellant was wrongfully excluded from the process of appointment on account of an illegal and arbitrary grant of moderation of marks. The Government in its Order dated 22-12-2010 cancelled the appointment of three District and Sessions Judges who were granted benefit of moderation. Badharudeen was earlier assigned general category seat but since the appellant was higher in merit, Badharudeen was pushed down and adjusted against OBC category seat at Sl. No. 42. Badharudeen has not challenged his pushing down at Sl. No. 42 either before the learned Single Bench of the High Court or before the Division Bench of the High Court or even before this Court. Therefore, as respondent, he cannot be permitted to dispute the grant of seniority to

the appellant at Sl. No. 41. The judgment referred to by the learned counsel is not helpful to the arguments raised as the appellant therein sought seniority as direct recruit from the time when the vacancies occurred. To raise such an argument, reliance was placed upon judgment of this Court reported in Union of India v. N.R. Parmar [Union of India v. N.R. Parmar, (2012) 13 SCC 340: (2013) 3 SCC (L&S) 711], wherein this Court held that a person is disentitled to claim seniority from the date he was not borne in the service. The said finding is in the context of the claim of the appellant to claim seniority from the date of availability of the vacancies; whereas in the present case, the appellant is claiming seniority from the date the other candidates in the same selection process were appointed but the appellant is excluded on account of an illegal act of the High Court of the moderation of marks. Therefore, the said judgment is not of any help to the arguments raised."

29. Similar issue was also involved before the coordinate Bench of this Court in **W.P.(S) No. 1778 of 2017** and **W.P.(S) No. 206 of 2022**; wherein grievance of those petitioners was that respondents were not granting the seniority/notional seniority with effect from the date of appointment of similarly situated employees recruited through common recruitment process. The coordinate Bench of this Court in both the writ applications have directed the respondents to issue suitable order treating the date on which other candidates were appointed as the date of appointment of the petitioner and it was also directed that respondents should give notional date of appointment with effect from the date when other candidates were appointed.

30. This Court also while dealing with the similar issue of Engineers employed in Jharkhand Urja Vikas Nigam Limited

(JUVNL) in **W.P (S) No. 4007 of 2022** and **W.P (S) No. 3459 of 2021** has held as under: -

“15. Having regard to the aforesaid discussions and also the judgment passed by the Hon'ble Apex Court and by the Coordinate Bench of this Court, both these writ applications are allowed, mainly for the reasons that the name of these petitioners were wrongfully excluded from the process of appointment, for no fault of these petitioners.

16. Accordingly, the respondent-Board is directed to treat the date on which other candidates pursuant to Advertisement No. 01 of 2008 dated 20.09.2008 were appointed, as the date of appointment of these petitioners.

The respondents are further directed to issue appropriate order giving notional date of appointment with effect from the date on which other candidates pursuant to the said advertisements were appointed.

17. As a result, these writ applications stand disposed of, in the manner indicated hereinabove. Pending I.A.s, if any, also stands disposed of.”

31. Having regard to the aforesaid discussions and also the judgments passed by the Hon'ble Supreme Court, all the writ applications are allowed mainly for the reasons that due to delay and laches on the part of the State, their appointments have been kept in abeyance for more than two years for no fault of these writ petitioners, which has also been observed in paragraph – 66 of the judgment of **Soni Kumari (Supra)** and only after intervention of this Court, the appointments were made.

32. Accordingly, the respondents are directed to treat the date on which initial appointments have been made in respective districts in the year 2019 pursuant to the

Advertisement No. 21 of 2016 as the date of appointment of these petitioners.

33. Respondents are further directed to issue appropriate order giving notional date of appointment with effect from date on which the other candidates were initially appointed pursuant to the same advertisement in the respective districts with all consequential benefits including seniority, increments, upgraded pay scale etc. except back wages.

34. The entire exercise shall be completed within a period of 12 weeks from the date of receipt/production of copy of this order.

35. Accordingly, all these writs' applications stand allowed. Pending I.A.s, if any, also stands disposed of.

(Deepak Roshan, J)

Dated:10/07/2026
Amardeep/
A.F.R
Uploaded on
10.07.2026